

ORISSA HIGH COURT
FILING REPORT AS ON :17/08/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/24823/2026	MUKESH PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RENGALI /1 /2024 () //	
2	D-BLAPL/24826/2026	PINTU @ PARTHASARATHI DEWEDI VS STATE OF ODISHA	AVIRAM PATRA VS	KEONJHAR TOWN /454 /2026 () //	
3	D-BLAPL/24829/2026	SUMIT@ ABHISEK GURLA VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /195 /2026 () //	AOR20220001487C202600116
4	D-BLAPL/24832/2026	TUTUNA SAHOO VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	/ / () //	AOD20260000093C202600054
5	D-BLAPL/24834/2026	DEBRAJ KANHAR VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //	
6	D-BLAPL/24835/2026	SASANKA SE. MISHRA @ SHASANKA SEKHAR MISHRA VS STATE OF ODISHA	SHAMBANI SHANKAR PRADHAN VS	SONEPUR /197 /2026 () //	
7	D-BLAPL/24836/2026	PRATAP DIGAL VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //	
8	D-BLAPL/24838/2026	SINDHANT PRADHAN VS STATE OF ODISHA	MAHES DAS VS	K.NUAGOAN /23 /2026 () //	
9	D-BLAPL/24839/2026	MANORANJAN PRADAHAN@PAPPU VS STATE OF ODISHA	MANORANJAN DAS VS	BANHARPALI /215 /2026 () //	AOR20220000053C202600060
10	D-BLAPL/24841/2026	TAPAS PANDAB VS STATE OF ODISHA	HARAPRASAD PANDA VS	AUL /225 /2026 () //	
11	D-BLAPL/24843/2026	AMON PRADHAN VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	

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12	D-BLAPL/24850/2026	SOMANATH PRADHAN VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	
13	D-BLAPL/24856/2026	BAPUJI PRADHAN @ BAPI VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	KANAS /106 /2026 () //	
14	D-BLAPL/24859/2026	ANITA DEVI VS STATE OF ODISHA	SK. ZAFARULLA VS	BOUDH /291 /2026 () //	
15	D-BLAPL/24860/2026	SURESH KHARA @ BAILAR KHARA VS STATE OF ODISHA	SK. ZAFARULLA VS	POTTANGI /132 /2023 () //	
16	D-BLAPL/24861/2026	GULAM MUSTAK VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //	
17	D-BLAPL/24864/2026	AMIT KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	G.R.P.S. (TITILAGARH) /77 /2026 () //	
18	D-BLAPL/24865/2026	RAJENDRA KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	G.R.P.S. (TITILAGARH) /76 /2026 () //	
19	D-BLAPL/24866/2026	SIDDHANT RANJAN BARIHA VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	NCB BHUBANESWAR /4 /2026 () //	
20	D-BLAPL/24869/2026	BAPI @ DEBASIS ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /130 /2025 () //	
21	D-BLAPL/24871/2026	BISWAJIT MANDAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /67 /2026 () //	
22	D-BLAPL/24873/2026	KISHORE CHANDRA SETHI @ KALIA VS STATE OF ODISHA	ALEKHA KUMAR SAHOO VS	KHURDA MODEL /483 /2022 () //	
23	D-BLAPL/24876/2026	BAURIBANDHU JENA	JYOTIRMAYA SAHOO	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/24877/2026	MAUSAM BEHERA	SPANDAN TRIPATHY	SAMBALPUR VIGILANCE /11 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
25	D-BLAPL/24882/2026	RANJAN NAYAK	SOUBHAGYA KUMAR DASH	ADVA /55 /2025	AOR20220001631C202600230
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/24884/2026	NARENDRA KUMAR SAHOO	TUSAR KUMAR MISHRA	BHUBANESWAR VIGILANCE /17 /2026	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
27	D-BLAPL/24899/2026	KAPILA SUNDARAY	BIJAY KUMAR BEHERA	KHURDA MODEL /17 /2026	AOR20220001736C202600200
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/24900/2026	BABUL@ROHAN KHAN	BIJAY KUMAR BEHERA	KHURDA MODEL /248 /2026	AOR20220001736C202600201
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/24901/2026	NABIN BAHADUR	UPENDRA KUMAR PANDEY	RAGHUNATHPALI /370 /2026	AOR20220000085C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/24905/2026	PRASANTA KUMAR MALLICK	RAMESH CHANDRA MAHARANA	EOW,BHUBANESWAR /3 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/24907/2026	RAJU GOUDA	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/24908/2026	PRASANTA KUMAR SAHOO @ DORA	ADITI HOTA	TALCHER TOWN /140 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/24909/2026	BISWARANJAN SAHOO	SATYA RANJAN MOHAPATRA	RAJKANIKI /54 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/24913/2026	JATIN KUMAR BHUYAN	MANAS KUMAR CHAND	VIGILANCE PS (BERHAMPUR) /4 /2026	
		VS	VS	()	

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35	D-BLAPL/24915/2026	STATE OF ODISHA(VIG.) ARJUN LOHAR VS	RAJENDRA NARAYAN ROUT VS	// BISRA /321 /2025 ()	AOR20220001558C202600164
36	D-BLAPL/24918/2026	STATE OF ODISHA MALAYA DUTTA VS	PRAKASH RANJAN BARIK VS	// BALASORE VIGILANCE /14 /2026 ()	
37	D-BLAPL/24923/2026	STATE OF ODISHA(VIG.) KRUSHNA DALAI VS	AMULYA RATNA PANDA VS	// MACHHKUND /21 /2024 ()	
38	D-BLAPL/24926/2026	STATE OF ODISHA MOHANDAS PANGI VS	AMULYA RATNA PANDA VS	// MACHHKUND /21 /2024 ()	
39	D-BLAPL/24934/2026	STATE OF ODISHA GOPI PANGI VS	AMULYA RATNA PANDA VS	// MACHHKUND /21 /2024 ()	
40	D-BLAPL/24937/2026	STATE OF ODISHA JAGABANDHU PANGI VS	AMULYA RATNA PANDA VS	// MACHHKUND /21 /2024 ()	
41	D-BLAPL/24939/2026	STATE OF ODISHA LALITA SAHOO VS	BISWABHUSAN DAS VS	// / /0 ()	
42	D-BLAPL/24940/2026	STATE OF ODISHA BIKASH HARIJAN VS	SUBODH KUMAR MOHANTY VS	// LANJIGARH /76 /2026 ()	
43	D-BLAPL/24941/2026	STATE OF ODISHA MANGARAJ KHLA VS	AMULYA RATNA PANDA VS	// MACHHKUND /21 /2024 ()	
44	D-BLAPL/24942/2026	STATE OF ODISHA SANDEEP MOHANTY VS	RUDRABHISHEK SAHOO VS	// / /0 ()	
45	D-BLAPL/24944/2026	UNION OF INDIA KUNU @ HASAN KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// KHUNTUNI /125 /2026 () //	

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46	D-BLAPL/24945/2026	DIPU DEHURY VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	DHENKANAL SADAR /39 /2026 () //	
47	D-BLAPL/24946/2026	K. SIBA PRASAD VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KALIMELA /56 /2026 () //	
48	D-BLAPL/24950/2026	GOURANGA MANDAL VS STATE OF ODISHA	ABHAS MOHANTY VS	MALKANGIRI /49 /2025 () //	
49	D-BLAPL/24952/2026	DULAMANI MAHANANDIA @ DOLAMANI MAHANANDIA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	SUNDARGARH SADAR /273 /2024 () //	
50	D-BLAPL/24955/2026	GAURA HARI BISWAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /72 /2026 () //	
51	D-BLAPL/24956/2026	GHANASHYAM NAG VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KHARIAR /258 /2026 () //	
52	D-BLAPL/24964/2026	BAPI SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	BHANJPUR /158 /2026 () //	AOD20240000012C202600254
53	D-BLAPL/24965/2026	KANDARPA GOCHHAYAT VS STATE OF ODISHA	KEDARNATH SAHOO VS	INDUASTRIAL,NISA /124 /2026 () //	AOD20230000656C202600015
54	D-BLAPL/24969/2026	KRISHNANANDA PATRA VS STATE OF ODISHA	LAMBODOR ACHARI VS	// () //	AOR20220001311C202600106
55	D-BLAPL/24970/2026	SHASADHARA PANDA @ SHASHADHAR PANDA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	MANGALA BAG /184 /2026 () //	
56	D-BLAPL/24979/2026	RAKESH SAHU @ RAKESH SAHOO VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	/ /0 () //	
57	D-BLAPL/24980/2026	PRAKASH KHILLA @KHILLO	SUBRAT KUMAR SAHU	BOIPARIGUDA /144 /2024	AOD20240000781C202600002

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58	D-BLAPL/24981/2026	VS STATE OF ODISHA MANAS DIGAL	VS LAMBODOR ACHARI	() // //	AOR20220001311C202600107
59	D-BLAPL/24983/2026	VS STATE OF ODISHA BIMAL SUNA	VS PRAHALLAD SAHU	() // PHULBANI SADAR /128 /2026	
60	D-BLAPL/24986/2026	VS STATE OF ODISHA SOMNATH PRADHAN @ SOMU	VS SANJIB KUMAR BHANJADEO	() // KHURDA SADAR /345 /2026	
61	D-BLAPL/24989/2026	VS STATE OF ODISHA CHOTTU @ SUNIL GHADIA	VS BISWAJIT NAYAK	() // SONEPUR /161 /2025	
62	D-BLAPL/24990/2026	VS STATE OF ODISHA SK. KAUSAR	VS BHABANI SHANKAR DASPARIDA	() // BHADRAK TOWN /438 /2026	
63	D-CMAPL/38287/2026	VS STATE OF ODISHA DEBAKI KUMBHAR	VS ADV.	() // //	
64	D-CMP/38230/2026	VS STATE OF ODISHA SOUMYA BHAGAT	VS SARAT BEHERA	() // //	AOD20220001891C202600008
65	D-CMP/38231/2026	VS SUMAN SAURAV PRASAD BASANTI OJHA	VS DEBASIS TRIPATHY	() // //	AOR20240001079C202600010
66	D-CMP/38253/2026 CMP/1377/2026	VS GATIKRUSHNA SUTAR MUNIR BAIG	VS DAYANIDHI MISHRA	() // //	
67	D-CMP/38275/2026	VS FAHIM BAIG MANORAMA MOHANTY	VS GAJENDRANATH ROUT	() // //	AOR20220004106C202600086
68	D-CMP/38304/2026	VS PRAVAT RANJAN MOHANTY GANESWAR SAHU	VS PRAFULLA CHANDRA ACHARYA	() // //	
		VS	VS	()	

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69	D-CMP/38348/2026	BHASKAR SAHU AGNIMITRA SEN VS SULOCHANA DEVI	SANTOSH KUMAR NANDA VS	// // 0 //	
70	D-CMP/38358/2026	B. @ BHENDI TRIPATI PATRA VS K. KRUSHNAMURTY PATRO	MOHAMMED FARADISH VS	// 0 //	
71	D-CMP/38367/2026	LATIFA KHATUN VS ABEDA BIBI	CHANDRAKANTA NAYAK VS	// 0 //	
72	D-CMP/38371/2026	SIBA PRASAD PRADHAN VS HARIPRIYA GIRI	SUMIT KUMAR MOHANTY VS	// 0 //	AOR20220003068C202600049
73	D-CMP/38383/2026	BIBHUDUTTA DAS VS PRANANATH DAS	AJAYA KUMAR JENA VS	// 0 //	
74	D-CMP/38452/2026	PARBATI MANJARI BEHERA VS BILASMANI PARIDA	PRAJNA SARITA MOHANTY VS	// 0 //	
75	D-CMP/38460/2026	ANAM CHARAN DAS VS GANESH MAHARANA	Pradeep Kumar Das VS	// 0 //	AOR20220001207C202600062
76	D-CMP/38483/2026	ARABINDA SATAPATHY VS RENUBALA SATAPATHY	SUVASHISH PATTANAIK VS	// 0 //	
77	D-CMP/38490/2026	LOKANATH SAHOO VS TILOTTAMA BEHERA	DWARIKA PRASAD MOHANTY VS	// 0 //	
78	D-CMP/38496/2026	FLOWTECH AUTOMATION PVT LTD VS SENSWORX SYATEMS INDIA PVT LTD	SWAPNA JYOTI JENA VS	// 0 //	AOR20260000273C202600031
79	D-CMP/38512/2026	NARAYAN ACHARYA VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //	

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80	D-CMP/38533/2026	AMARESH SARKAR VS CUTTACK DURGABARI SAMITY, CUTTACK	SOURAV SUMAN BHUYAN VS	// 0 //	
81	D-CONTC/38211/2026	PRIYADARSHI ASHOK MOHAN JENA VS HEMANTA SHARMA, I.A.S.	MUKESH PANDA VS	// 0 //	
82	D-CONTC/38220/2026	PRAHALAD DEHURI VS HEMANT SHARMA, I.A.S.	MUKESH PANDA VS	// 0 //	
83	D-CONTC/38221/2026	KULDIP KAUR VS MRUTYUNJAYA TRIPATHY	ADV. VS	// 0 //	
84	D-CONTC/38244/2026	SUBHANKAR BISHMAYA RANJAN PANY VS DR. N.THIRUMALA NAIK, COMMNR. CUM SECY. TO GOVT., S AND ME DEPT., BBSR	ADV. VS	// 0 //	
85	D-CONTC/38260/2026	BHARAT CHANDRA BHUYAN VS ADITYA ACHARYA, MINING OFFICER, CUTTACK	GOKULANANDA PADHI VS	// 0 //	
86	D-CONTC/38272/2026	JYOTI PRAKASH PADHEE VS BIBHUTI BHUSAN DAS, ENGINEER IN CHIEF WATER RESOURCES ODISHA	ADV VS	// 0 //	AOR20220001535C202600233
87	D-CONTC/38281/2026	SHASHANKA SHEKHAR JENA VS BASANTA KUMAR NAYAK, THE DIST. EDUCATION OFFICER, BALASORE	ADV. VS	// 0 //	
88	D-CONTC/38285/2026	PINTU BISWAL VS AWADHA KISHORE PANDEY, GENERAL MANAGER, MCL, JHARSUGUDA	ADV. VS	// 0 //	
89	D-CONTC/38312/2026	BILASINI BEHERA VS DR. SUBHANKAR MOHAPATRA, COLLECTOR, SUNDARGARH	ADV. VS	// 0 //	
90	D-CONTC/38324/2026	DEBENDRA KUMAR PARIDA VS AJIT BISI, DIVISIONAL FOREST OFFICER, BOLANGIR	BRAJA KISHOR PANDA VS	// 0 //	
91	D-CONTC/38329/2026	GOPAL CHANDRA SAHU	BRAJA KISHOR PANDA	//	

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		VS	VS	0	
		RUP CHAND SOREN, DIVISIONAL FOREST OFFICER, BALANGIR		//	
92	D-CONTC/38332/2026	MADHUSUDAN CHAND	BRAJA KISHOR PANDA	//	
		VS	VS	0	
		AJIT BISI, DIVISIONAL FOREST OFFICER, BALANGIR		//	
93	D-CONTC/38334/2026	RAMACHANDRA NAIK	BRAJA KISHOR PANDA	//	
		VS	VS	0	
		AJIT BISI, DIVISIONAL FOREST OFFICER, BALANGIR		//	
94	D-CONTC/38335/2026	HIMANSU SEKHAR NAIK	SUMAN MITRA	//	AOD20240000333C202600028
		VS	VS	0	
		ASWATHY S, IAS		//	
95	D-CONTC/38338/2026	RABINDRANATH MOHANTY	ADV.	//	
		VS	VS	0	
		ARINDAM DAKUA, I.A.S., HOUSING AND URBAN DEVELOPMENT DEPT., KHORDHA		//	
96	D-CONTC/38344/2026	BARSHARANI DALAI	ADV.	//	
		VS	VS	0	
		A. ASWASTHI, I.A.S., HEALTH AND FAMILY WELFARE DEPT., KHURDA		//	
97	D-CONTC/38346/2026	BIJAYA KUMAR PATRO	ADV.	//	
		VS	VS	0	
		SANJAYA KUMAR SINGH, SECY. TO GOVT. OF ODISHA, WORKS DEPT., KHURDA		//	
98	D-CONTC/38350/2026	SAILENDRA KUMAR BABU	PRABHAV BEHERA	//	
		VS	VS	0	
		PRASHANT LOKHANDE, I.A.S., CBSE, NEW DELHI		//	
99	D-CONTC/38375/2026	JAJATI KESHARI ROUT	ADV.	//	
		VS	VS	0	
		GUHA POONAM TAPAS KUMAR, I.A.S., HANDLOOMS, TEXTILES AND HANDICRAFTS DEPT., KHURDA			
100	D-CONTC/38382/2026	K.NAYA REDDY	ADV.	//	
		VS	VS	0	
		BIJAY KETAN UPADHYAY, DIRECTOR, LITERATURE AND CULTURE DEPT., BBSR		//	
101	D-CONTC/38389/2026	PAPU NAYAK	ADV.	//	
		VS	VS	0	
		BIJAY KETAN UPADHYAY, DIRECTOR, ODIA LANGUAGE, LITERATURE AND CULTURE DEPT., BBSR			
102	D-CONTC/38401/2026	KSHIRODINI@KHIRODINI SUNA	RATIKANTA MOHAPATRA	//	
		VS	VS	0	

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103	D-CONTC/38412/2026	DINAMANI SUNA PURANDAR MISHRA VS	ADV. VS	// // 0	
104	D-CONTC/38419/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA PRATAP CHANDRA MOHANTY VS	ADV. VS	// // 0	
105	D-CONTC/38424/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA KARUNAKAR SAMAL VS	ADV. VS	// // 0	
106	D-CONTC/38431/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA BIPRA SAMAL VS	ADV. VS	// // 0	
107	D-CONTC/38434/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA GOKULA GARANAYAK VS	ADV. VS	// // 0	
108	D-CONTC/38436/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA KANHU CHARAN MOHANTY VS	ADV. VS	// // 0	
109	D-CONTC/38442/2026	DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPT., KHURDA HIRAMANI MAJHI VS	MANOJ KUMAR MOHANTY VS	// // 0	
110	D-CONTC/38445/2026	HEMAKANTA SAY, I.A.S., MAYURBHANJ PARAMESWAR SETHI VS	MANOJ KUMAR MOHANTY VS	// // 0	
111	D-CONTC/38447/2026	HEMAKANTA SAY, I.A.S., MAYURBHANJ PANAPATI PATRA VS	MANOJ KUMAR MOHANTY VS	// // 0	
112	D-CONTC/38449/2026	HEMAKANTA SAY, I.A.S., MAYURBHANJ DAMAYANTI SETHI VS	MANOJ KUMAR MOHANTY VS	// // 0	
113	D-CONTC/38451/2026	HEMAKANTA SAY, I.A.S., MAYURBHANJ SANJAY KUMAR MAZUMDAR VS	MANOJ KUMAR MOHANTY VS	// // 0	
		HEMAKANTA SAY, I.A.S., MAYURBHANJ		//	

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114	D-CONTC/38454/2026	DEBASMITA PATRA VS HEMAKANTA SAY, I.A.S., MAYURBHANJ	MANOJ KUMAR MOHANTY VS VS	// 0 //	
115	D-CONTC/38455/2026	JANATA SOREN VS HEMAKANTA SAY, I.A.S., MAYURBHANJ	MANOJ KUMAR MOHANTY VS VS	// 0 //	
116	D-CONTC/38458/2026	REENA PADHY VS JAYANT KUMAR JAYASINGH, O.A.S., TAHASILDAR, KHURDA	CHIRANJEEV BIDYABHUSHAN VS VS	// 0 //	
117	D-CONTC/38462/2026	SUDHANSU KUMAR SAHU VS ER SOUMYA RANJAN DWIVEDI, SUPERINETENDING ENGINEER	RABINDRA KUMAR PATTANAIK VS VS	// 0 //	AOD20240000968C202600024
118	D-CONTC/38464/2026	REENA PADHY VS JAYANT KUMAR JAYASINGH, O.A.S., TAHASILDAR, KHURDA	CHIRANJEEV BIDYABHUSHAN VS VS	// 0 //	
119	D-CONTC/38468/2026	PRASANNA KUMAR PATNAIK VS JAYANT KUMAR JAYASINGH, O.A.S., TAHASILDAR, KHURDA	CHIRANJEEV BIDYABHUSHAN VS VS	// 0 //	
120	D-CONTC/38469/2026	RAJENDRA BEHERA VS BISWAMOHAN MISHRA, FORMER DIRECTOR OF FAMILY WELFARE, ODISHA, BBSR	ADV. VS VS	// 0 //	
121	D-CONTC/38471/2026	SUKLANSHU SEKHAR MOHANTY VS JAYANT KUMAR JAYASINGH, O.A.S., TAHASILDAR, KHURDA	CHIRANJEEV BIDYABHUSHAN VS VS	// 0 //	
122	D-CONTC/38473/2026	SANDHYA SAMAL @ SWAIN VS JAYANT KUMAR JAYASINGH, O.A.S., TAHASILDAR, KHURDA	CHIRANJEEV BIDYABHUSHAN VS VS	// 0 //	
123	D-CONTC/38475/2026	M/S. UTKAL BUILDERS LIMITED, BBSR VS AMRIT RUTURAJ, I.A.S.	LALIT KUMAR MAHARANA VS VS	// 0 //	
124	D-CONTC/38477/2026	BIRA KISHORE BARIK VS JAYANT KUMAR JAYASINGH, O.A.S., TAHASILDAR, KHURDA	CHIRANJEEV BIDYABHUSHAN VS VS	// 0 //	
125	D-CONTC/38479/2026	SUBHASHREE MOHAPATRA	CHIRANJEEV BIDYABHUSHAN	//	

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		VS	VS	0	
		JAYANT KUMAR JAYASINGH, O.A.S., TAHASILDAR, KHURDA		//	
126	D-CONTC/38482/2026	ALL ODISHA CHESS ASSOCIATION, CUTTACK	ADV.	//	
		VS	VS	0	
		DEV BHAI PATEL, SECY. OF ALL INDIA CHESS FEDERATION, NEW DELHI		//	
127	D-CONTC/38486/2026	RATNAKAR SETHY	JNANESH MOHANTY	//	
		VS	VS	0	
		SANJAY KUMAR SINGH, I.A.S.		//	
128	D-CONTC/38488/2026	JAYANTA KUMAR SAHOO	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	0	
		JAYANT KUMAR JAYASINGH, O.A.S., TAHASILDAR, KHURDA		//	
129	D-CONTC/38494/2026	EKADASI PRADHAN	ADV.	//	
		VS	VS	0	
		SANJAYA KUMAR SINGH, I.A.S.		//	
130	D-CONTC/38500/2026	NIBEDITA DALEI	ADV.	//	
		VS	VS	0	
		BARUN GUNDUPALI, I.P.S.		//	
131	D-CONTC/38501/2026	DAYANIDHI RAYGURU	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	0	
		JAYANT KUMAR JAYASINGH, O.A.S., TAHASILDAR, KHURDA		//	
132	D-CONTC/38504/2026	TRILOCHAN NAYAK	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	0	
		JAYANT KUMAR JAYASINGH, O.A.S., TAHSILDAR, KHURDA		//	
133	D-CONTC/38507/2026	MANAS RANJAN SAHOO	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	0	
		JAYANT KUMAR JAYASINGH, O.A.S., TAHASILDAR, KHURDA		//	
134	D-CONTC/38508/2026	JAGABANDHU SAHOO	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		ASWATHY S., I.A.S.		//	
135	D-CONTC/38511/2026	ANNAPURNA BARAL @ ROUT	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	0	
		JAYANT KUMAR JAYASINGH, O.A.S., TAHASILDAR, KHURDA		//	
136	D-CONTC/38516/2026	SUDHA K. K.	ADV.	//	
		VS	VS	0	

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137	D-CONTC/38523/2026	B.PARAMESWARAN, I.A.S., ST AND SC DEVELOPMENT MINORITY AND BACKWARD CLASSES DEPT., KHURDA M/S METRO SIGN, BBSR VS	ADV. VS	// ()	
138	D-CONTC/38528/2026	CHANCHAL RANA, I.A.S., KHURDA DEBENDRA PRASAD MAHAPATRA VS	ADV. VS	// ()	
139	D-CONTC/38530/2026	CHITTARANJAN PANDEY, DIST. EDUCATION OFFICER CUM DIST. PROJECT CO ORDINATOR, NAYAGARH RASHMI RANJAN DASH VS	ADV. VS	// ()	
140	D-CONTC/38534/2026	CHITTARANJAN PANDEY, DIST. EDUCATION OFFICER CUM DIST. PROJECT CO ORDINATOR, NAYAGARH SIDHARTH RATH VS	ADV. VS	// ()	
141	D-CONTC/38536/2026	CHITTARANJAN PANDEY, DIST. EDUCATION OFFICER CUM DIST. PROJECT CO ORDINATOR, NAYAGARH MALATI MOHANTA VS	NIRANJAN LENKA VS	// ()	
142	D-CONTC/38541/2026	HEMA KANTA SAY, I.A.S., COLLECTOR, MAYURBHANJ DR. BACHASPATI DASH VS	ADV. VS	// ()	
143	D-CRLA/24874/2026	ANU GARG, CHIEF SECY. TO GOVT. OF ODISHA, BBSR RAJESH SINGH VS	JUGALA KISHORE PANDA VS	// SPL.TASK FORCE /13 /2022 ()	
144	D-CRLA/24875/2026	STATE OF ODISHA ASHOK NAG VS	PABITRA KUMAR NAYAK VS	// BISRA /32 /2021 ()	
145	D-CRLA/24889/2026	STATE OF ODISHA DEBASISH RATHA @ TERA @ DEBA VS	TARA PRASAD MOHAPATRA VS	// SEA BEACH /135 /2021 ()	
146	D-CRLA/24895/2026	STATE OF ODISHA RADHAMOHAN BISWAL@MUNA VS	BISWARANJAN DALAI VS	// ASTARANGA MARINE PS /12 /2026 ()	AOR20220003722C202600148
147	D-CRLA/24993/2026	STATE OF ODISHA BUBU @ BIBHU SAMANTRAY @ SAMANTRA VS	SANJIB KUMAR BHANJADEO VS	// NACHUNI /302 /2026 ()	
		STATE OF ODISHA		//	

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148	D-CRLLP/24958/2026	LAXMI NARAYAN PADHY VS DESETI CHAKRAPANI	ASHOK KUMAR PANIGRAHI VS	/ /0 0 //	
149	D-CRLMC/24816/2026	JAGABANDHU PUSTI VS SOUBHAGINI BHAKTA	RAJENDRA NARAYAN ROUT VS	// 0 //	AOR20220001558C202600160
150	D-CRLMC/24817/2026	JAGABANDHU PUSTI VS SOUBHAGINI BHAKTA	RAJENDRA NARAYAN ROUT VS	// 0 //	AOR20220001558C202600161
151	D-CRLMC/24819/2026	JAGABANDHU PUSTI VS SOUBHAGINI BHAKTA	RAJENDRA NARAYAN ROUT VS	// 0 //	AOR20220001558C202600162
152	D-CRLMC/24820/2026	JAGABANDHU PUSTI VS SOUBHAGINI BHAKTA	RAJENDRA NARAYAN ROUT VS	// 0 //	AOR20220001558C202600163
153	D-CRLMC/24830/2026	ARUN KUMAR PRADHAN VS STATE OF ODISHA	RAJESH KUMAR MAHAPATRA VS	CHHENDIPADA /102 /2025 0 //	AOR20220001639C202600020
154	D-CRLMC/24837/2026	LITU PARIDA VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 0 //	
155	D-CRLMC/24840/2026	MUKESH MISHRA VS STATE OF ODISHA	UMESH CHANDRA BISWAL VS	RAMPUR (SONEPUR) /118 /2021 0 //	
156	D-CRLMC/24842/2026	BIJAYA KUMAR PADHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	KHARIAR /32 /2010 0 //	
157	D-CRLMC/24857/2026	DEEPAK@SARBESWAR MALLICK VS STATE OF ODISHA	BISWAJIT MOHANTY VS	BIDANASI /36 /2023 0 //	
158	D-CRLMC/24878/2026	SUSIL MALIK@SUSHIL MALLIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /239 /2017 0 //	
159	D-CRLMC/24881/2026	PRADEEP KUMAR SAMAL	JUGALA KISHORE PANDA	CUTTACK VIGILANCE /10 /2014	

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160	D-CRLMC/24885/2026	VS STATE OF ODISHA(VIG.) DIPAKA RANJAN SAMAL@DEEPAK RANJAN SAMALSMRUTI RANJAN ROUT	VS	() // DHARMASALA /250 /2026	
161	D-CRLMC/24887/2026	VS STATE OF ODISHA NILAMADHAB DASH @ NILAMADHAVA DASH	VS ASISH MISHRA	() // RAJNAGAR /287 /2026	
162	D-CRLMC/24888/2026	VS STATE OF ODISHA AKASH@DURYODHANA HALDAR	VS BISWARANJAN DALAI	() // MARINE PS AT JAMBO /145 /2025	
163	D-CRLMC/24892/2026	VS STATE OF ODISHA BHAGYABAN KANHAR	VS BIBHUTI RANJAN MOHANTY	() // KANTAMAL /24 /2025	
164	D-CRLMC/24902/2026	VS STATE OF ODISHA NARESH BIDIKA	VS SUSANTA KUMAR BARAL	() // GUDARI /16 /2013	AOR20220001297C202600197
165	D-CRLMC/24906/2026	VS STATE OF ODISHA SHREE KUMAR SUJAL @ SUJAL BEURA @ SRUJAL	VS BIBHUTI RANJAN MOHANTY	() // ATHGARH /288 /2024	
166	D-CRLMC/24914/2026	VS STATE OF ODISHA KUNU@ MUNU@ SK. MEHEMMUD	VS RAMESH CHANDRA MAHARANA	() // MARKAT NAGAR /18 /2012	
167	D-CRLMC/24917/2026	VS STATE OF ODISHA SK. MUSTKAM @ BABU	VS DEEPAK KUMAR SAHOO	() // DERABIS /174 /2026	
168	D-CRLMC/24920/2026	VS STATE OF ODISHA BANAMALI@SURESH DALAI	VS RAVI SHANKAR SAMAL	() // PARADEEP LOCK /173 /2026	
169	D-CRLMC/24924/2026	VS STATE OF ODISHA MANINI KUMARI PANDA	VS SHASHI BHUSAN JENA	/ /0 () //	
170	D-CRLMC/24925/2026	VS STATE OF ODISHA BHARAT CHANDRA DAS	VS SATYA RANJAN MULIA	/ /0 ()	

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171	D-CRLMC/24928/2026	STATE OF ODISHA SK. WASIM @SK. ABDUL WASIM VS	SUSAMPAD HOTA VS	// LALBAG /137 /2026 ()	
172	D-CRLMC/24929/2026	STATE OF ODISHA SK. WASIM@SK. ABDUL WASIM VS	SUSAMPAD HOTA VS	// DARGHA BAZAR /63 /2026 ()	
173	D-CRLMC/24931/2026	STATE OF ODISHA DULA@DOLA@DOLAGOBINDA NAIK VS	KEDARNATH SAHOO VS	// BANARAPAL /404 /2022 ()	AOD20230000656C202600014
174	D-CRLMC/24935/2026	STATE OF ODISHA BISWAJIT JENA @ HUNDA JENA VS	SUBODH KUMAR MOHANTY VS	// DASPALLA /14 /2013 ()	
175	D-CRLMC/24943/2026	STATE OF ODISHA RAMANANDA PRUSTY VS	AJAY KUMAR NANDA VS	// PARADEEP LOCK /76 /2019 ()	
176	D-CRLMC/24949/2026	STATE OF ODISHA SUBHALAXMI SUKLA ALIAS RALI SUKLA VS	MANORANJAN MUDULI VS	// // ()	AOD20240000388C202600031
177	D-CRLMC/24960/2026	STATE OF ODISHA BIGYAN PARIDA VS	JNYANANANDA PANDA VS	// GOBINDAPUR /68 /2026 ()	
178	D-CRLMC/24972/2026	STATE OF ODISHA RAKESH KUMAR PATRO VS	K. PRAVEEN KUMAR VS	// //0 ()	
179	D-CRLMC/24985/2026	STATE OF ODISHA PURNA CHANDRA NAYAK VS	SISIRA PANIGRAHI VS	// GANGAPUR (ASKA) /63 /2015 ()	
180	D-CRLMC/24987/2026	STATE OF ODISHA SAGAR ROUT @ SAGAR KUMAR ROUT VS	PABITRA KUMAR NAYAK VS	// ASKA /498 /2022 ()	
181	D-CRLMC/24991/2026	STATE OF ODISHA RASHMIRANJAN SWAIN @ KANHA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /194 /2025 () //	

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182	D-CRLMP/24815/2026	TIKAGOBINDA CHANDRA KHILAR VS STATE OF ODISHA	RAKESH KUMAR SARANGI VS	MAHAKALPARA /72 /2018 () //	AOR20240001079C202600009
183	D-CRLMP/24818/2026	KAILASH CHANDRA SENAPATI VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// () //	AOR20220004106C202600084
184	D-CRLMP/24858/2026	SNIGDHA JOSHI VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	/ /0 () //	
185	D-CRLMP/24862/2026	TUKUNA SAHOO VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	// () //	AOR20230000065C202600020
186	D-CRLMP/24880/2026	SIBA PRASAD MOHANTY VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202600196
187	D-CRLMP/24894/2026	JAYANTA KUMAR BEJ VS JYOTSHNA RANI MOHAPATRA	SURYAKANTA DWIBEDI VS	/ /0 () //	
188	D-CRLMP/24897/2026	BINODINI NAYAK VS STATE OF ODISHA	MANORANJAN DAS VS	// () //	AOR20220000053C202600061
189	D-CRLMP/24904/2026	SARBESWAR PARIDA VS KABITA PARIDA	SURYAKANTA DWIBEDI VS	/ /0 () //	
190	D-CRLMP/24910/2026	SOMANATH SETHI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	/ /0 () //	
191	D-CRLMP/24933/2026	SANJAY KUMAR RANA VS STATE OF ODISHA	BHABANI SANKAR DAS VS	/ /0 () //	
192	D-CRLMP/24947/2026	BALARAM NANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //	
193	D-CRLMP/24959/2026	SUKUMAR DEY	DURGA PRASAD DHAL	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMP/24963/2026	BIJAN KUMAR JENA	ACHYUTANANDA PATTANAIK	//	AOD20240000586C202600236
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMP/24968/2026	ARJUN KISKU	NIRANJAN LENKA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-CRLMP/24971/2026	PRASANT KUMAR DASH	ANAND PRAKASH DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMP/24977/2026	SANTANU SENAPATI@SANTANU KUMAR SENAPAT	PRAFULLA KUMAR JENA	/ /0	
		VS	VS	()	
		ARUNA KUMARI SINGH@ARUNBALA SINGH@SENAPATI		//	
198	D-CRLMP/24982/2026	ARABINDA ROUT	DIPTIMAYEE LENKA	//	AOD20240000324C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLREV/24825/2026	PRADIP KUMAR BEURIA	SARADA PRASAD DASH	PIPLI /123 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-CRLREV/24912/2026	SUBHAM MAJHI	KASHINATH PATTANAIK	MADHUPATNA /317 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-CRLREV/24938/2026	SIBA KANHAR@KALIA BEHERA	AMULYA RATNA PANDA	KHAJURIPADA /261 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLREV/24967/2026	MANORANJAN NANDA	JNYANANANDA PANDA	BHAWANIPATNA TOWN /113 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLREV/24973/2026	SAIRENDHRI MAHANTA	BHABANI SANKAR DAS	BALASORE VIGILANCE /60 /2016	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
204	D-CRLREV/24976/2026	BADAL DIGAL	AKSHAYA KUMAR SAHOO	/ /0	
		VS	VS	()	

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205	D-EXP/38326/2026	STATE OF ODISHA T. PRAMOD KUMAR PATRA VS NIHARKANTI MISHRA, CHIEF ENGINEER MECHANICAL ODISHA	ADV VS HARA PRASAD RATH	// // 0 //	AOR20220001535C202600234
206	D-EXP/38474/2026	JUDHISTIRO GOUDA VS DR. N. THIRUMALA NAIK, COMMISSIONER-CUM-SECY., SCHOOL AND MASS EDUCATION DEPTT.	HARA PRASAD RATH VS SATYABAN SAHOO	// 0 //	
207	D-FAO/38223/2026	DIPA LENKA VS UNION OF INDIA	SATYABAN SAHOO VS RANCE COMPHAN LTD.	// 0 //	
208	D-FAO/38427/2026	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD. VS BULI BEHERA	RANCE COMPHAN LTD. VS ADV.	// 0 //	
209	D-JCRLA/24846/2026 JCRLA/227/2026	GURIA@GURU CHARAN SAMAL VS STATE OF ODISHA	ADV. VS ADV.	NIHALPRASAD /134 /2020 A.D.J.,DHENKANAL(Dhenkanal) CT/0000034/2021	
210	D-JCRLA/24847/2026 JCRLA/228/2026	SURESH PATRA VS STATE OF ODISHA	ADV. VS ADV.	THAKURGARH /66 /2015 A.D.J.,ATHAMALIK(Anugul) CT/0000003/2020	
211	D-MACA/38284/2026	CHITTA RANJAN NAYAK VS BAIKUNTHA NAHAK	PRADEEP KUMAR MISHRA VS BBS	// 0 //	
212	D-MACA/38313/2026	M/S. SHRIRAM GENERAL INSURANCE CO.LTD., BBS VS GANGADHAR BHATARA	PRASANTA KUMAR MAHALI VS PRASANTA KUMAR MAHALI	// 0 //	
213	D-MACA/38320/2026	LEGAL MANAGER, IFFCO TOKIO GENERAL INSURANCE CO.LTD., BBS VS SUKANTI DAKUA	PRASANTA KUMAR MAHALI VS PRASANTA KUMAR MAHALI	// 0 //	
214	D-MACA/38404/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD. VS KANHU PATRA	PRASANTA KUMAR MAHALI VS PRASANTA KUMAR MAHALI	// 0 //	
215	D-MACA/38430/2026	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD. VS RUPAY MAJHI	RANCE COMPHAN LTD. VS RANCE COMPHAN LTD.	// 0 //	

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216	D-MACA/38457/2026	SAGAR MALLICK VS AMIT PATTNAIK	DILLIP KUMAR MOHAPATRA VS	// 0 //	
217	D-MACA/38465/2026	RINKU @ JAGANNATH ROUT VS AMIT PATTNAIK	DILLIP KUMAR MOHAPATRA VS	// 0 //	
218	D-MACA/38487/2026	MANJARI PRADHAN VS JAYA BALUA	AKSHAYA KUMAR SAHOO VS	// 0 //	
219	D-MACA/38491/2026	NATIONAL INSURANCE COMPANY LTD VS SHAKTI RANJAN DAS	Asim Kumar Dash VS	// 0 //	AOR20220001593C202600027
220	D-MACA/38493/2026	NATIONAL INSURANCE COMPANY LTD VS SANJUKTA JENA	Asim Kumar Dash VS	// 0 //	AOR20220001593C202600028
221	D-MACA/38499/2026	UPENDRA GOUDA VS SANJAYA KUMAR GOUDA	ASHOK DAS VS	// 0 //	
222	D-MACA/38505/2026	SIBA GOUDA VS SANJAYA KUMAR GOUDA	ASHOK DAS VS	// 0 //	
223	D-MACA/38539/2026	SUMATI SAHU VS PENNUMUTCHU ANIL	SISIRA PANIGRAHI VS	// 0 //	
224	D-MATA/38279/2026	STUTI SOURAVA MUDULI VS YASHWANT DEV DAS	PRAVAT KUMAR MOHANTY VS	// 0 //	
225	D-RPFAM/38296/2026	BISWABANDITA PARIDA VS BHAGYADHARA BALASAMANTA	MAHESWAR MOHANTY VS	// 0 //	
226	D-RSA/38355/2026	SUSAMA @ SUSHAMA NANDA VS RAJENDRA BEHERA	MOHAMMED FARADISH VS	// 0 //	
227	D-RSA/38402/2026	SIBANI RANA	AMIT PRASAD BOSE	//	

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		VS	VS	0	
		THE STATE OF ODISHA		//	
228	D-RSA/38417/2026	NAMITA PALIT	AMIT PRASAD BOSE	//	
		VS	VS	0	
		AMAL KRUSHNA DAS		//	
229	D-RSA/38422/2026	NARENDRA MARANDI	SWARUP KUMAR PATNAIK	//	
		VS	VS	0	
		SINGU MARANDI		//	
230	D-RSA/38525/2026	M. SATYANARAYAN RAO	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		MANAHARA BISOI		//	
231	D-RVWPET/38232/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	//	LOD20240000172C202600278
		VS	VS	0	
		PURNA CHANDRA MAHAPATRA		//	
232	D-RVWPET/38233/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	//	LOD20240000172C202600279
		VS	VS	0	
		BAIKUNTHA BIHARI BEURA		//	
233	D-RVWPET/38478/2026	ODISHA LIFT IRRIGATION CORPORATION, BHUBANESWAR	ISWAR KUMAR PANIGRAHI	//	
		VS	VS	0	
		MANOJ KUMAR SAHOO		//	
234	D-RVWPET/38526/2026	MADHURI PATTANAIAK	JANAKI KANTA MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-SAO/38226/2026	JAHERA @ MUNI KHANUM	UPENDRA KUMAR SAMAL (SR. ADV.)	//	
		VS	VS	0	
		ABDUL JALIL KHAN		//	
236	D-SAO/38229/2026	JAHERA @ MUNI KHANUM	UPENDRA KUMAR SAMAL (SR. ADV.)	//	
		VS	VS	0	
		ABDUL JALIL KHAN		//	
237	D-WA/38234/2026	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	LOD20240000172C202600280
		VS	VS	0	
		DEENABANDHU PALL		//	
238	D-WA/38268/2026	RAMESH CHANDRA NAYAK	SANJIB MOHANTY	//	AOR20220001611C202600159
		VS	VS	0	

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239	D-WA/38270/2026	REGISTRAR UTKAL UNIVERSITY BISWANATH BARIK VS	SANJIB MOHANTY VS	// // 0	AOR20220001611C202600158
240	D-WA/38271/2026	REGISTRAR UTKAL UNIVERSITY RABINDRANATH MOHANTY VS	SANJIB MOHANTY VS	// // 0	AOR20220001611C202600160
241	D-WA/38328/2026	REGISTRAR UTKAL UNIVERSITY STATE OF ODISHA VS	SARBESWAR BEHERA,A.G.A VS	// // 0	LOD20240000194C202600301
242	D-WA/38352/2026	GEETARANI GHARAI DIGAMBER BEHERA VS	UMA CHARAN MISHRA VS	// // 0	
243	D-WA/38372/2026	SABITA CHHOTRAY COMMISSIONER CUM SECRETRAY OF SCHOOL AND COLLEGE EDUCATION DEPT VS	VS VS	// // 0	LOD20240000172C202600281
244	D-WA/38497/2026	NAKHETRA MALINI PATTNAIK DEBENDRA KUMAR NAYAK VS	SANJIB MOHANTY VS	// // 0	AOR20220001611C202600161
245	D-WA/38515/2026	REGISTRAR UTKAL LINGARAJ NAYAK VS	SANJIB MOHANTY VS	// // 0	AOR20220001611C202600162
246	D-WP(C)/38199/2026	REGISTRAR UTKAL MOHAN BARIK VS	TRILOCHAN DASH VS	// // 0	AOD20260000493C202600003
247	D-WP(C)/38200/2026	STATE OF ODISHA JAYA KRUSHNA NAIK VS	SWAPNIL ROY VS	// // 0	AOR20220001600C202600228
248	D-WP(C)/38201/2026	STATE OF ODISHA RANJAN KUMAR BEHERA VS	BHAGABAN BEHERA VS	// // 0	
249	D-WP(C)/38202/2026	STATE OF ODISHA KAILASH CHANDRA DAS VS	GOPINATH MISHRA VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/38203/2026	SANDEEP KUMAR SWAIN VS STATE OF ODISHA	RABI NARAYAN MISHRA VS STATE OF ODISHA	// 0 //	
251	D-WP(C)/38204/2026 WP(C)/26295/2026	RADHA MIRDHA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
252	D-WP(C)/38205/2026	M/S.DHABALESWAR ENTERPRISERS, BHUBANESWAR VS THE COMMISSIONER OF CT AND GST ODISHA, CUTTACK	AKSHISH RANJAN MISHRA VS THE COMMISSIONER OF CT AND GST ODISHA, CUTTACK	// 0 //	
253	D-WP(C)/38206/2026	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	RABI NARAYAN MISHRA VS STATE OF ODISHA	// 0 //	
254	D-WP(C)/38207/2026 WP(C)/26298/2026	RAKSHI BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
255	D-WP(C)/38208/2026 WP(C)/26240/2026	DILIP KUMAR SAHU VS STATE OF ODISHA	ATUL TRIPATHY VS STATE OF ODISHA	// 0 //	
256	D-WP(C)/38209/2026	UDAYNATH PRUSTY VS STATE OF ODISHA	RABI NARAYAN MISHRA VS STATE OF ODISHA	// 0 //	
257	D-WP(C)/38210/2026 WP(C)/26313/2026	MANISH KUMAR BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
258	D-WP(C)/38212/2026 WP(C)/26296/2026	DHARMU MUNDA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	
259	D-WP(C)/38213/2026 WP(C)/26239/2026	PRABHANJAN KANDI VS STATE OF ODISHA	ATUL TRIPATHY VS STATE OF ODISHA	// 0 //	
260	D-WP(C)/38214/2026 WP(C)/26238/2026	SURYA NARAYAN SAHU VS STATE OF ODISHA	ATUL TRIPATHY VS STATE OF ODISHA	// 0 //	
261	D-WP(C)/38215/2026	KAMALA KANTA NAIK	SWAPNIL ROY	//	AOR20220001600C202600227

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/38216/2026	SILLA CHALAPATI RAO	DEBAKANT MOHANTY	//	
	WP(C)/26215/2026	VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/38217/2026	AGNU CHARAN MOHANTA	SWAPNIL ROY	//	AOR20220001600C202600226
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/38218/2026	SHASHIBHUSAN MAHAKUD	SWAPNIL ROY	//	AOR20220001600C202600224
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/38219/2026	NIRANJAN JENA	LALATENDU SAMAL	//	
	WP(C)/26302/2026	VS	VS	0	
		GOVT. OF ODISHA		//	
266	D-WP(C)/38222/2026	RAWALA MAJHI	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600143
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/38224/2026	BABITA SAHOO	BISWAJIT MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/38225/2026	JAMUNA MAHANTA	SWAPNIL ROY	//	AOR20220001600C202600222
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/38227/2026	DHALI BEHERA	SANGRAM KUMAR SINGH	//	
	WP(C)/26272/2026	VS	VS	0	
		UNION OF INDIA		//	
270	D-WP(C)/38228/2026	PRADIPTA KUMAR SAMAL	SANGRAM KUMAR SINGH	//	
	WP(C)/26263/2026	VS	VS	0	
		UNION OF INDIA		//	
271	D-WP(C)/38235/2026	DEBARANJAN TRIPATHY	AVIJIT PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/38236/2026	DEBARANJAN TRIPATHY	AVIJIT PATNAIK	//	
		VS	VS	0	

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273	D-WP(C)/38237/2026 WP(C)/26265/2026	STATE OF ODISHA PRIYATAMA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// // 0	
274	D-WP(C)/38238/2026	RAMESH CH SAMAL VS SUPERINTENDING ENGINEER (ELECT) TPCODL, DHENKANAL	GANESH PRASAD SAMAL VS	// 0 //	
275	D-WP(C)/38239/2026	KISHOR KUMAR SAHOO VS ODISHA STATE INFORMATION COMMISSION, BHUBANESWAR	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
276	D-WP(C)/38240/2026	SAYEED HASAN ALLI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
277	D-WP(C)/38241/2026	SAYEED HASAN ALLI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //	
278	D-WP(C)/38242/2026	PUNANANDA BISWAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
279	D-WP(C)/38243/2026	CHEMU MAHANTA VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202600229
280	D-WP(C)/38245/2026	PANCHANA SETHI VS STATE OF ODISHA	AMBIKA PRASAD MISHRA VS	// 0 //	AOD20240000581C202600091
281	D-WP(C)/38246/2026	RABINDRA KUMAR AYACH VS STATE OF ODISHA	Swapnil Roy VS	// 0 //	AOR20220001600C202600223
282	D-WP(C)/38247/2026	PRAFULLA KUMAR DAS VS SUB COLLECTOR, BHUBANESWAR	AKHAND VS	// 0 //	AOD20230000748C202600011
283	D-WP(C)/38248/2026	BRAJAMOHAN DASH VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //	AOR20240000732C202600079

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284	D-WP(C)/38249/2026	DIBAKAR MOHANTA VS STATE OF ODISHA	SWAPNIL ROY VS STATE OF ODISHA	// 0 //	AOR20220001600C202600230
285	D-WP(C)/38250/2026	DIBAKAR MOHANTA VS STATE OF ODISHA	SWAPNIL ROY VS STATE OF ODISHA	// 0 //	AOR20220001600C202600225
286	D-WP(C)/38251/2026 WP(C)/26299/2026	M/S.LG CONSTRUCTION, BHUBANESWAR VS STATE OF ODISHA	MOHIT AGARWAL VS STATE OF ODISHA	// 0 //	
287	D-WP(C)/38252/2026 WP(C)/26254/2026	PROF.(DR.)TARUN KUMAR PANDA VS STATE OF ORISSA	SAIBRATA RATH VS STATE OF ORISSA	// 0 //	
288	D-WP(C)/38254/2026 WP(C)/26266/2026	UTKAL HANDICAPPED WELFARE ORGANIZATION, BHUBANESWAR VS REHABILITATION COUNCIL OF INDIA, NEW DELHI	HOPEKANTH MISHRA, SR.ADV. VS REHABILITATION COUNCIL OF INDIA, NEW DELHI	// 0 //	
289	D-WP(C)/38255/2026	KESHAB CHANDRA JENA VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS STATE OF ODISHA	// 0 //	
290	D-WP(C)/38256/2026	MORZA FAZAL ALI VS STATE OF ODISHA	MANAS RANJAN PRADHAN VS STATE OF ODISHA	// 0 //	
291	D-WP(C)/38257/2026	NAJIRUL KHATUN VS UNION OF INDIA	TUKUNA KUMAR MISHRA VS UNION OF INDIA	// 0 //	
292	D-WP(C)/38258/2026	SAMBAL JOINT FARMING COOPERATIVE SOCIETY IPDA, SANGARH VS STATE OF ODISHA	IPDA, SANGARH VS STATE OF ODISHA	// 0 //	
293	D-WP(C)/38259/2026	PURNA CHANDRA SAHOO VS STATE OF ODISHA	INDRAMANI SAHOO VS STATE OF ODISHA	// 0 //	
294	D-WP(C)/38261/2026	TRILOCHAN BEHERA VS STATE OF ODISHA	INDRAMANI SAHOO VS STATE OF ODISHA	// 0 //	
295	D-WP(C)/38262/2026	PRAMOD KUMAR DAS	DAYANIDHI MISHRA	//	

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		VS	VS	0	
		LAXMIPRIYA DAS		//	
296	D-WP(C)/38263/2026	DR.ANUP KUMAR GHOSE	DINESH KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/38264/2026	M/S LUXURIO ASSETS PRIVATE LIMITED, KHORDHA	WAGAJIBAN PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/38265/2026	DAMBARUDHAR PATRA	INDRAMANI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/38266/2026	BHAGABAN BISWAL	INDRAMANI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/38267/2026	ARUN KUMAR BARIK	SHASHIBHUSAN BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/38269/2026	CHINTAMANI JENA	INDRAMANI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/38273/2026	KESHAB MAJHI	KABIRAJ PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/38274/2026	BHOLESWAR PRADHAN	INDRAMANI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/38276/2026	SHIBA CHARAN BISWAL	INDRAMANI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/38277/2026	NARENDRA MAJHI	KABIRAJ PRADHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/38278/2026	BANDHURAM SAHU	INDRAMANI SAHOO	//	
		VS	VS	0	

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307	D-WP(C)/38280/2026	STATE OF ODISHA SUNANDA PRUSTY VS	PRASANTA KUMAR JENA VS	// // 0	
308	D-WP(C)/38282/2026	STATE OF ODISHA RAJ KUMAR SAHU VS	SARASWATI SENAPATI VS	// // 0	
309	D-WP(C)/38283/2026	STATE OF ODISHA SIKHAR BEHERA VS	MANMEET SINGH ARORA VS	// // 0	
310	D-WP(C)/38286/2026	THE SUB COLLECTOR, BALAGADI, PURI PURNENDU PANDA VS	SAROJ KUMAR PADHY VS	// // 0	
311	D-WP(C)/38288/2026 WP(C)/26259/2026	STATE OF ODISHA PRASANTI BEHERA VS	AMIYA KUMAR CHHATOI VS	// // 0	
312	D-WP(C)/38289/2026	STATE OF ODISHA GANDHARB MAJHI VS	SAMARESH PATRNAIK VS	// // 0	
313	D-WP(C)/38290/2026	STATE OF ODISHA NAMITA DEVI SCHOOL OF NURSING, PURI VS	MANORANJAN KAR VS	// // 0	
314	D-WP(C)/38291/2026	STATE OF ODISHA MANAGING COMMITTEE OF GRAM PANCHAYAT HIRASCHOLA, BALASORE, KALAHANDI VS	PRASANTA KUMAR JENA VS	// // 0	
315	D-WP(C)/38292/2026	STATE OF ODISHA MAA THAKURANI WOMEN SELF HELP GROUP, TATISCHUDA, KORAPUT VS	SUBHAM KUMAR ROY VS	// // 0	
316	D-WP(C)/38293/2026	STATE OF ODISHA GOBINDA CHANDRA NAYAK VS	TUKUNA KUMAR MISHRA VS	// // 0	
317	D-WP(C)/38294/2026	STATE OF ODISHA RABI NARAYAN WOMEN SELF HELP GROUP, PODA, SUBARNAPUR VS	SUBHAM KUMAR ROY VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/38295/2026	PRAGATI WOMEN SELF HELP GROUP, SASAHANDI, VS STATE OF ODISHA	KORAPUTTA ROUTRAY VS	// 0	
319	D-WP(C)/38297/2026	KIRAN KUMAR GOUDA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// 0	
320	D-WP(C)/38298/2026	JASMIN SETHY @ SUHANA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0	AOR20220004106C202600085
321	D-WP(C)/38299/2026	ABHIJEET MOHANTY VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0	AOD20240000618C202600202
322	D-WP(C)/38300/2026	JITENDRA BEHERA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0	AOD20240000618C202600203
323	D-WP(C)/38301/2026	EKOISI BHOUNI MAHA MAYEE WOMEN SELF HELP GROUP, KORAPUT VS STATE OF ODISHA	SUBHAKHATA ROUTH VS	// 0	
324	D-WP(C)/38302/2026	ANTARYAMI PADHAN VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0	AOD20240000618C202600204
325	D-WP(C)/38303/2026	M/S SHREE GANAPATI METAL INDUSTRIES VS THE CHIEF COMMISSIONER, CT AND GST, ODISHA	GOURAV KUMAR ROY CHOUDHURY VS	// 0	AOD20220003611C202600052
326	D-WP(C)/38305/2026	REBATISH SINGH NAYAK VS STATE OF ODISHA	MANAS PATI VS	// 0	AOR20220001535C202600231
327	D-WP(C)/38306/2026	GOPAL KRISHNA NAIK VS STATE OF ODISHA	MOHIT KUMAR PATI VS	// 0	AOR20220001535C202600232
328	D-WP(C)/38307/2026	KABIR PRADHAN VS CHIEF MANAGER, CREDIT AND NPA, SBI	BIJAYA KUMAR PARIDA 2 VS	// 0	AOD20220001998C202600030
329	D-WP(C)/38308/2026	GYANA SWARUP BEHERA	ATUL TRIPATHY	//	AOD20240000618C202600205

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/38309/2026	DEBRAJ BHUE	BUDHIRAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/38310/2026	RASMITA SWAIN	SAMEER KUMAR DAS	//	AOD20240000338C202600133
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/38311/2026	SARASWATI WOMEN SELF HELP GROUP, KUMULI, KORAPUT	KORAPUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/38314/2026	GOURINATH MOHAPATRA	AJAYA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/38315/2026	DEBRAJ BHUE	BUDHIRAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/38316/2026	MAHAMAYEE WOMEN SELF HELP GROUP, DANGAR, SUBANSI, KORAPUT	SUBANSI KORAPUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/38317/2026	TAPAN KUMAR SAHOO	BUDHIRAM DAS	//	
		VS	VS	0	
		THE COLLECTOR AND DIST. MAGISTRATE, DEOGARH		//	
337	D-WP(C)/38318/2026	GOURINATH MOHAPATRA	AJAYA KUMAR NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/38319/2026	BJOY KUMAR NANDI	SAILAZA NANDAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/38321/2026	HARAPRIYA DAS	PABITRA KUMAR DUTTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/38322/2026	MAHASWETA MANASWINI MAHAPATRA	PRASANTA KUMAR JENA	//	
		VS	VS	0	

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341	D-WP(C)/38323/2026	STATE OF ODISHA GOURINATH MOHAPATRA VS	AJAYA KUMAR NANDA VS	// // 0	
342	D-WP(C)/38325/2026	STATE OF ODISHA SRIDHAR MISHRA VS	MAHESWAR MOHANTY VS	// // 0	
343	D-WP(C)/38327/2026	STATE OF ODISHA DOLAGOBINDA ARKA VS	ASHUTOSH KUARNR VS	// // 0	
344	D-WP(C)/38330/2026	STATE OF ODISHA RUDRA NARAYAN PANDA VS	MAHESWAR MOHANTY VS	// // 0	
345	D-WP(C)/38331/2026	THE TAHASILDAR, JAIPUR BASANTA KUMAR BEHERA VS	CHITTA RANJAN PATTNAIK VS	// // 0	
346	D-WP(C)/38333/2026	STATE OF ODISHA DHANA HANTAL VS	MAHESWAR MOHANTY VS	// // 0	
347	D-WP(C)/38336/2026	STATE OF ODISHA HIRALAL BEHERA VS	ASHUTOSH KUARNR VS	// // 0	
348	D-WP(C)/38337/2026	STATE OF ODISHA AKHIL KUMAR DAS VS	AJAYA KUMAR NANDA VS	// // 0	
349	D-WP(C)/38339/2026 WP(C)/26304/2026	STATE OF ODISHA SUDARSAN PRATHARI VS	PRAVASH CHANDRA JENA VS	// // 0	
350	D-WP(C)/38340/2026	STATE OF ODISHA AKHIL KUMAR DAS VS	AJAYA KUMAR NANDA VS	// // 0	
351	D-WP(C)/38341/2026	STATE OF ODISHA MAA BRAHMANI DEVI VANA SURAKHYA SAMITI, DHENKANAL VS	MAHESWAR MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/38342/2026	AKHIL KUMAR DAS VS STATE OF ODISHA	AJAYA KUMAR NANDA VS VS	// 0 //	
353	D-WP(C)/38343/2026	BANAMALI SETH VS STATE OF ODISHA	TIKERAM MEHER VS VS	// 0 //	
354	D-WP(C)/38345/2026	AKHIL KUMAR DAS VS STATE OF ODISHA	AJAYA KUMAR NANDA VS VS	// 0 //	
355	D-WP(C)/38347/2026	BHOLANATH PANDEY VS SWAMY SIDDHA SAHU	MOHAMMED MUSTAQ ANSARI VS VS	// 0 //	
356	D-WP(C)/38349/2026	AKHIL KUMAR DAS VS STATE OF ODISHA	AJAYA KUMAR NANDA VS VS	// 0 //	
357	D-WP(C)/38351/2026	PRAKASH CHANDRA JENA VS STATE TRANSPORT AUTHORITY ODISHA, CUTTACK	JAYDEEP PAL VS VS	// 0 //	
358	D-WP(C)/38353/2026	P.RAM MURTY PATRA VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS VS	// 0 //	
359	D-WP(C)/38354/2026	UMAKANTA MOHANTY VS STATE OF ODISHA	KAIBALYA PANDA VS VS	// 0 //	
360	D-WP(C)/38356/2026	SANJAYA MUNDA VS BAJAJ LIFE INSURANCE LIMITED, MAHARASHTRA	PRASANTA KUMAR MOHANTY (2) VS VS	// 0 //	
361	D-WP(C)/38357/2026	MEHBOOBUN NAHAR MILKY VS UNION OF INDIA	AKANKHYA KABI VS VS	// 0 //	
362	D-WP(C)/38359/2026	PITAMBAR PATI VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS VS	// 0 //	
363	D-WP(C)/38360/2026	SANGITA PRIYADARSHINI LENKA	PRASANTA KUMAR JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/38361/2026	BHUBANESWARI MOHAPATRA	PRASANTA KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/38362/2026	MAA SANTOSHI RARE SHG KAJINTARA, SUBARNAPUR	BHOJARAJ SETH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/38363/2026	AKRUTI S.H.G.PALSAPALI, SONEPUR	BHOJARAJ SETH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/38364/2026	RAGHUNATH MAHILA S.H.G.MAHADVPALI, SONEPUR	BHOJARAJ SETH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/38365/2026	TANAYA PADHI	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/38366/2026	MAA SAKTI WSHG SARGUL, SONEPUR	BHOJARAJ SETH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/38368/2026	TANAYA PADHI	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/38369/2026	MOHAMMAD ALIMAN	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/38370/2026	MAA ARNAPURNA SHG LINGMARNI, SONEPUR	BHOJARAJ SETH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/38373/2026	KHUDURKUNI SHG, KALATIKIRA, SONEPUR	BHOJARAJ SETH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/38374/2026	DHEERAJ KUMAR DAGA	LAXMI SHARMA	//	
		VS	VS	0	

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375	D-WP(C)/38376/2026	STATE OF ODISHA DUSASAN MALLIK VS	RAMAKRISHNA BISOI VS	// // 0	AOD20240000311C202600060
376	D-WP(C)/38377/2026	REVENUE DIVISIONAL COMMISSIONER SOUTHERN DIVISION, BERHAMPUR MAA MANGALA SHG LANGALKATA, SONEPUR VS	BHOJARAJ SETH VS	// // 0	
377	D-WP(C)/38378/2026	STATE OF ODISHA BABA AKHANDALAMANI SHG, HANSPUR VS	RAJIV KUMAR MAHANTA VS	// // 0	AOR20220001662C202600071
378	D-WP(C)/38379/2026	STATE OF ODISHA SUNIL KUMAR PANDA VS	ASHIS KUMAR MISHRA VS	// // 0	
379	D-WP(C)/38380/2026	THE PRESIDING OFFICER, DEBT RECOVERY TRIBUNAL, CUTTACK MAA SARALA SWYAM SAHAYAK DAL, AINALASARRAJIV KUMAR MAHANTA VS	VS	// // 0	AOR20220001662C202600064
380	D-WP(C)/38381/2026	STATE OF ODISHA RADHAKRUSHNA SHG, ALIA VS	RAJIV KUMAR MAHANTA VS	// // 0	AOR20220001662C202600063
381	D-WP(C)/38384/2026	STATE OF ODISHA MAA DURGA SWYAM SAHAYAK DAL, THALBANDHRAJIV KUMAR MAHANTA VS	VS	// // 0	AOR20220001662C202600062
382	D-WP(C)/38385/2026	STATE OF ODISHA SAIBABA WSHG, MAYABARHA, SONEPUR VS	BHOJARAJ SETH VS	// // 0	
383	D-WP(C)/38386/2026	STATE OF ODISHA ANANTARAM SANDHA VS	HARMOHAN DHAL VS	// // 0	
384	D-WP(C)/38387/2026	STATE OF ODISHA SHRI SHRI DOLAGOBINDA SHG, UCHAPADA VS	RAJIV KUMAR MAHANTA VS	// // 0	AOR20220001662C202600060
385	D-WP(C)/38388/2026	STATE OF ODISHA NUAGAN GP, MAHILA SHG FEDERATION VS	RAJIV KUMAR MAHANTA VS	// // 0	AOR20220001662C202600061
		STATE OF ODISHA		//	

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386	D-WP(C)/38390/2026	RAMESH SETHEE VS CHIEF MANAGER PERSONAL SERVICES DEPARTMENT UCO BANK	DEBASIS ROUT VS SATYANARAYAN MOHAPATRA	// 0 //	AOD20250001139C202600024
387	D-WP(C)/38391/2026	JNYANENDRANTAH JENA VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS DHANESWAR BEHERA	// 0 //	AOD20240000311C202600061
388	D-WP(C)/38392/2026	DILLIP KUMAR DAS VS STATE OF ODISHA	DHANESWAR BEHERA VS SATYANARAYAN MOHAPATRA	// 0 //	AOD20240000276C202600048
389	D-WP(C)/38393/2026	MANMOHAN SAHU VS STATE OF ODISHA	SATYANARAYAN MOHAPATRA VS AMITAV TRIPATHY	// 0 //	AOD20240000311C202600062
390	D-WP(C)/38394/2026	ASHIRBAD SAMANTARAY @ SAMANTARA VS STATE OF ODISHA	AMITAV TRIPATHY VS SUBASH CHANDRA ACHARYA	// 0 //	AOR20220004051C202600032
391	D-WP(C)/38395/2026	ANANDA CHANDRA PRADHAN VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS PRASANA KUMAR TRIPATHY	// 0 //	AOR20220004051C202600032
392	D-WP(C)/38396/2026	THE EXECUTIVE ENGINEER(ELECT) TPWODL, SUNDHARA VS M/S BAJRANGBALI RE ROLLER PVT.LTD., KHURDA	PRASANA KUMAR TRIPATHY VS DHANESWAR BEHERA	// 0 //	AOD20240000276C202600049
393	D-WP(C)/38397/2026	NATABAR BARIK VS STATE OF ODISHA	DHANESWAR BEHERA VS DHANESWAR BEHERA	// 0 //	AOD20240000276C202600049
394	D-WP(C)/38398/2026	AJAYA KUMAR DAS VS STATE OF ODISHA	DHANESWAR BEHERA VS AMITAV TRIPATHY	// 0 //	AOD20240000276C202600050
395	D-WP(C)/38399/2026	PRASANA KUMAR JENA VS STATE OF ODISHA	AMITAV TRIPATHY VS PRAMODA KUMAR DASH	// 0 //	AOR20220001535C202600239
396	D-WP(C)/38400/2026	SANTOSH KUMAR JENA VS STATE OF ODISHA	PRAMODA KUMAR DASH VS PRAMODA KUMAR DASH	// 0 //	AOR20220001535C202600239
397	D-WP(C)/38403/2026	SUSHAMA KUMARI UPADHYAYA	PRAMODA KUMAR DASH	//	AOR20220001535C202600240

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		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/38405/2026	Dr. PRITI BINITA LAKRA	SAMEER KUMAR DAS	//	AOD20240000338C202600134
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/38406/2026	BASANTI DEVI	ABINASH ROUTRAY	//	
		VS	VS	0	
		MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK		//	
400	D-WP(C)/38407/2026	BRAJA KISHORE LENKA	PRAMODA KUMAR DASH	//	AOR20220001535C202600241
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/38408/2026	PRASANTA KUMAR PATNAIK	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
402	D-WP(C)/38409/2026	SURESH CHANDRA MOHAPATRA	MANAS PATI	//	AOR20220001535C202600238
		VS	VS	0	
		STATE OF ODISHA		//	
403	D-WP(C)/38410/2026	DEBENDRA NATH BARIK	MANAS PATI	//	AOR20220001535C202600237
		VS	VS	0	
		STATE OF ODISHA		//	
404	D-WP(C)/38411/2026	RAJAT KUMAR PATTANAIAK	MANAS PATI	//	AOR20220001535C202600235
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/38413/2026	BASANTA KUMAR NAYAK AND OTERS	PARTHA SARATHI DAS	//	AOD20240000364C202600201
		VS	VS	0	
		State Of Odisha		//	
406	D-WP(C)/38414/2026	BASANTA KUMAR NAYAK AND OTHERS	PARTHA SARATHI DAS	//	AOD20240000364C202600202
		VS	VS	0	
		State Of Odisha		//	
407	D-WP(C)/38415/2026	LOKANATH MOHANTY	MANOJ KUMAR PANDA	//	
		VS	VS	0	
		ODISHA PUBLIC SERVICE COMMISSION (OPSC) CUTTACK		//	
408	D-WP(C)/38416/2026	NARI SAMMUKHYA GPLF, GOPINATHPUR	Rajiv K. Mahanta	//	AOR20220001662C202600069
		VS	VS	0	

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409	D-WP(C)/38418/2026	STATE OF ODISHA KALINGA WARRIORS SECURITY SERVICES VS DIRECTOR GENERAL OF GOODS AND SERVICES TAX	DEBASISH HAZRA VS	// // 0 //	AOD20240000796C202600022
410	D-WP(C)/38420/2026	OM PRAKASH CHHAPOLIA VS ADDITIONAL DISTRICT MAGISTRATE	MANAS RANJAN BAUG VS	// 0 //	AOR20220002374C202600103
411	D-WP(C)/38421/2026	BIJAYALAXMI PALAO VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //	
412	D-WP(C)/38423/2026	SABITRIBAI PHULE SHG, GAIBAHAL VS STATE OF ODISHA	Rajiv K. Mahanta VS	// 0 //	AOR20220001662C202600070
413	D-WP(C)/38425/2026	JAYA MAA DURGA HASTA SLIPA SHG, GELTUA VS STATE OF ODISHA	Rajiv K. Mahanta VS	// 0 //	AOR20220001662C202600068
414	D-WP(C)/38426/2026	SUJIT KU PRADHAN VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //	
415	D-WP(C)/38428/2026	SUSANTA KUMAR SENGUPTA VS STATE OF ODISHA	PARTHA SARATHI ACHARYA VS	// 0 //	
416	D-WP(C)/38429/2026	RAJAT KUMAR PUJARI VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //	
417	D-WP(C)/38432/2026	LAXMAN CHAKRABARTY VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //	
418	D-WP(C)/38433/2026	PURNA CHANDRA MOHANTY VS THE COLLECTOR, ANGUL	PABITRA KUMAR NAYAK VS	// 0 //	
419	D-WP(C)/38435/2026	SUKANTI PADIAMI VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //	

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420	D-WP(C)/38437/2026	PRAKASH CHANDRA MAHARANA VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //	
421	D-WP(C)/38438/2026	MENAKA PARIJA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
422	D-WP(C)/38439/2026	MANORANJAN NAYAK VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //	
423	D-WP(C)/38440/2026	SANTOSH PANDA VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //	
424	D-WP(C)/38441/2026	MUNI LAL GOUR VS UNION OF INDIA	MITHUN DAS VS	// 0 //	
425	D-WP(C)/38443/2026	BINOD KUMAR MAHARANA VS STATE OF ODISHA	KRUSHNA CHANDRA RATHA VS	// 0 //	
426	D-WP(C)/38444/2026	ASHOK KUMAR RATH VS ANUSKA RATH	TUSAR KUMAR MISHRA VS	// 0 //	
427	D-WP(C)/38446/2026	SWARAJ PRASAD MANSINGH VS UNION OF INDIA	SARADA PRASANNA MOHAPATRA VS	// 0 //	
428	D-WP(C)/38448/2026	ASHOK KUMAR NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
429	D-WP(C)/38450/2026	KISHORE KUMAR BHAKTA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
430	D-WP(C)/38453/2026	DURYODHAN MAHAKUD VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
431	D-WP(C)/38456/2026	NIROD KUMAR NANDA	SHASHI BHUSAN JENA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/38459/2026	PRABHAKAR BHOI	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/38461/2026	NANDADULAL MAJUMDAR	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/38463/2026	GOBINDA MEHER	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/38466/2026	TUSHARKANTA MOHANTY	SATYABRATA PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
436	D-WP(C)/38467/2026	DURGA PRASANNA DASH	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/38470/2026	BIJAYA KUMAR SAHOO	ADYASIDHI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
438	D-WP(C)/38472/2026	SASMITA DAS	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
439	D-WP(C)/38476/2026	DR.BABITARANI PATNAIK	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/38480/2026	RAJ KISHORE PANDA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
441	D-WP(C)/38481/2026	KRUSHNARANI BEHERA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
442	D-WP(C)/38484/2026	MANORANJAN PATTNAYAK	HARA PRASAD RATH	//	
		VS	VS	0	

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443	D-WP(C)/38485/2026	STATE OF ODISHA PRAMOD KUMAR BEHERA VS UNION OF INDIA	NAGEN KUMAR BARIK VS	// // 0 //	
444	D-WP(C)/38489/2026	ODISHA SOCIAL SECURITY MINISTERIAL STAFFS ASSOCIATION, BHUBANESWAR VS STATE OF ODISHA	SOCY KANARAJ MOHANTY VS	// 0 //	
445	D-WP(C)/38492/2026	DIBAKAR SETHY VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
446	D-WP(C)/38495/2026	PRADEEP KUMAR SENAPATI VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //	
447	D-WP(C)/38498/2026	GOLBADAN BISHWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
448	D-WP(C)/38502/2026	NIRMAL CHANDRA RAUT VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
449	D-WP(C)/38503/2026	BASANTA PATRA VS STATE OF ODISHA	SAMAPIKA MISHRA VS	// 0 //	
450	D-WP(C)/38506/2026	SARANI NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
451	D-WP(C)/38509/2026	RAMA CHANDRA PRADHAN VS STATE OF ODISHA	M.BALAKRISHNA RAO VS	// 0 //	
452	D-WP(C)/38510/2026	M/S SARANGI FLY ASH BRICKS AND BLOCKS, NAYAGARH VS STATE BANK OF INDIA LTD., NAYAGARH	AGAMIYA RANJAN MOHANTY VS	// 0 //	
453	D-WP(C)/38513/2026	SURTHA URMA VS COMMISSIONER CUM SECY TO GOVT OF ODISHA SCHOOLS AND MASS EDUCATION DEPARTMENT, BHUBANESWAR	AMIT KUMAR SAA VS	// 0 //	

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454	D-WP(C)/38514/2026	P.SANTOSH KUMAR PATRO VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// 0 //	
455	D-WP(C)/38517/2026	MURALIDHAR BEHERA VS THE ADDL. COMMISSIONER, BHUBANESWAR	SANTOSH KUMAR SAMANTARAY VS	// 0 //	
456	D-WP(C)/38518/2026	RANJIT KUMAR SAHOO VS AUTHORISED OFFICER CUM ASST. CONSERVATOR OF FORESTS, ANGUL	PRAJIT KUMAR PRADHAN VS	// 0 //	
457	D-WP(C)/38519/2026	ALEKHA CHANDRA BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
458	D-WP(C)/38520/2026	DEBARAJ GOUDA VS STATE OF ODISHA	DILLIP KUMAR SAHOO VS	// 0 //	
459	D-WP(C)/38521/2026	NARENDRANATH BISWAL VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
460	D-WP(C)/38522/2026	MAA SARALA WOMEN SELF HELP GROUP, ANGUL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
461	D-WP(C)/38524/2026	MANORANJAN PANI VS STATE OF ODISHA	ABHISEK MOHANTY VS	// 0 //	
462	D-WP(C)/38527/2026	MAA ABHIRAM MAHILA SELF HELP GROUP, ANGUL VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
463	D-WP(C)/38529/2026	VIKAYALAXMI PARIDA VS STATE OF ODISHA	PAMI RATH VS	// 0 //	
464	D-WP(C)/38531/2026	GAJANAN DANSANA VS STATE OF ODISHA	GOUTAM KUMAR ROUTRAY VS	// 0 //	
465	D-WP(C)/38532/2026	PATRAPADA GPLF, BLOCK CHENDIPADA, ANGUL	SUBHADUTTA ROUTRAY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
466	D-WP(C)/38535/2026	DR.NALINI PRABHA DAS	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/38537/2026	ANJALI KUMARI PATRA	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/38538/2026	DILLIP KUMAR DAS	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/38540/2026	MAA BANABIRA SHG, SIARIMALI, ANGUL	SUBHADUTTA ROUTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/38542/2026	SANJAYA KUMAR MALLIK	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/38543/2026	M/S. HOTEL PARADISE, PURI	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/38544/2026	DIPTI MANJARI MAHAKUL	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/38545/2026	ANITA PRADHAN	SIVA SANKAR CHAINI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/38546/2026	AKSHAYA KUMAR PANDA	RAJKISHORE SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/38547/2026	RAMA PRADHAN	ANAM CHARAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/38548/2026	JAMBOBATI BAG	SRIDHAR RATH	//	
		VS	VS	0	

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477	D-WP(C)/38549/2026	STATE OF ODISHA SASHINATH NAYAK VS	NIRANJAN NAYAK VS	// // 0	
478	D-WP(C)/38550/2026	STATE OF ODISHA CHARU SENAPATI VS	ANAM CHARAN PANDA VS	// // 0	
479	D-WP(C)/38551/2026	STATE OF ODISHA RAMA PRADHAN VS	ANAM CHARAN PANDA VS	// // 0	
480	D-WP(C)/38552/2026	STATE OF ODISHA HEMANTA KUMAR GIRI VS	NIRANJAN NAYAK VS	// // 0	
481	D-WP(C)/38553/2026	STATE OF ODISHA ARTABANDHU PRADHAN VS	JAGANNATH BHUYAN VS	// // 0	
482	D-WP(C)/38554/2026	STATE OF ODISHA SIBA PRASAD LENKA VS	BHABANI SANKAR DAS VS	// // 0	
483	D-WP(C)/38555/2026	SUB REGISTER KUJANG, JAGATSINGHPUR PRATAP KUMAR RATH VS	SUBHADUTTA ROUTRAY VS	// // 0	
484	D-WP(C)/38556/2026	STATE OF ODISHA JANCITA LAKRA VS	ANKITA PATI VS	// // 0	
485	D-WP(C)/38557/2026	STATE OF ODISHA KANAK MANJARI SAHOO VS	RASHMI RANJAN SWAIN VS	// // 0	
486	D-WP(C)/38558/2026	ODISHA GRAMEEN BANK, BHIMATANGI BRANCH, BHUBANESWAR RABINDRA KUMAR DAS VS	ANANTA NARAYAN PATTANAYAK VS	// // 0	
487	D-WP(C)/38559/2026	STATE OF ODISHA M/S. CHOUDHURY AUTO WORKS, KHORDHA VS	SOURAV SUMAN BHUYAN VS	// // 0	
		STATE OF ODISHA		//	

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488	D-WP(C)/38560/2026	PRAVAKAR PARAMANIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS VS	// 0 //	
489	D-WP(C)/38561/2026	SIBA PRASAD LENKA VS SUB REGISTER KUJANG, JAGATSINGHPUR	BHABANI SANKAR DAS VS VS	// 0 //	
490	D-WP(C)/38562/2026	TIRTHA MUNDA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS VS	// 0 //	
491	D-WP(C)/38563/2026	NITYANANDA PANIGRAHI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS VS	// 0 //	
492	D-WP(C)/38564/2026	DEBASHREE GIRI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS VS	// 0 //	
493	D-WP(C)/38565/2026	SIBA PRASAD LENKA VS SUB REGISTER KUJANG, JAGATSINGHPUR	BHABANI SANKAR DAS VS VS	// 0 //	
494	D-WP(C)/38566/2026	RASMITA CHOUDHURY VS STATE OF ODISHA	NIRANJAN LENKA VS VS	// 0 //	
495	D-WP(C)/38567/2026	RAIMATI MARAI VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS VS	// 0 //	
496	D-WP(C)/38568/2026	UMASHANKAR DAS VS STATE OF ODISHA	BISWAMBAR MOHANTY VS VS	// 0 //	
497	D-WP(C)/38569/2026	RESHMA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR JENA VS VS	// 0 //	
498	D-WP(C)/38570/2026	RAJASHREE BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS VS	// 0 //	
499	D-WP(C)/38571/2026	PRAMILA PARIDA	PRAFULLA CHANDRA DAS	//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-WPCRL/24954/2026	KSHAMASAGAR SAHOO	RAKESH BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/24821/2026	KYADARI PRAVEEN KUMAR	BHARAT JALLI	INDUSTRIAL ESTATE PS /242 /2026	AOD20240000581C202600092
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/24822/2026	ASHISH PALAI@ASHISH POLLAI	MITU KUMAR BISWAL	CYBER CRIME AND ECONOMIC OFFENCES, AOD20240000430C202600049	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/24824/2026	SUSHANT KANTA	AJIT KUMAR RAUT	LAIKERA /214 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/24827/2026	RASANANDA PRADHAN	BISWAJIT MOHAPATRA	KANKADAHAD /146 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/24828/2026	PRASANNA KUMAR MOHAPATRA @ PARSU	BITAS KUMAR SWAIN	NISCHINTAKOILI /30 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/24831/2026	SHIBALAL TANTI	SAMAPIKA MISHRA	LAXMIPUR /134 /2025	AOR20220004309C202600043
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/24833/2026	PURUSOTTAM BEHERA	BIJAYA KUMAR NAYAK (3)	NUAGAON /176 /2026	AOR20230000709C202600036
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/24844/2026	SURESH CHANDRA PRUSTY	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/24845/2026	MANGALA SETHY	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/24848/2026	SONALI PARIDA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/24849/2026	STATE OF ODISHA RINMAY KUMAR SAHOO @ RINKU VS	ANUGRAHA NARAYAN SAMANTRAY VS	// TIRTOL /374 /2026 ()	
512	D-ABLAPL/24851/2026	STATE OF ODISHA BABU NAYAK VS	SAPAN KUMAR LENKA VS	// BANAPUR P.S. /289 /2026 ()	
513	D-ABLAPL/24852/2026	STATE OF ODISHA DIBAKAR SAHOO@BAINA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// DHAULI PS /205 /2025 ()	AOD20260000401C202600016
514	D-ABLAPL/24853/2026	STATE OF ODISHA AKSHAY KUMAR BEHERA VS	JAGADIP SAHOO VS	// DASARATHPUR /174 /2026 ()	AOD20250001139C202600023
515	D-ABLAPL/24854/2026	STATE OF ODISHA MOKSHYA RAM PRADHANI VS	DHANANJAYA MUND VS	// KOKSARA /167 /2026 ()	AOR20220001492C202600199
516	D-ABLAPL/24855/2026	STATE OF ODISHA HEMALATA MAHAKUR VS	SUSANTA KUMAR SAHU VS	// ATTABIRA /319 /2026 ()	
517	D-ABLAPL/24863/2026	STATE OF ODISHA BABU @ JIGAR BARADA @ BARAD VS	JUGALA KISHORE PANDA VS	// POLASARA PS /238 /2026 ()	
518	D-ABLAPL/24867/2026	STATE OF ODISHA SAHIL ALLI SAHA VS	LAXMIKANTA BEHERA VS	// DHAMARA PS /41 /2026 ()	
519	D-ABLAPL/24868/2026	STATE OF ODISHA RAKESH KUMAR CHOUDHURY @ RAJESH CHOUDHURY VS	SRUTI KUMAR ACHARYA VS	// PURUNAKATAK /165 /2026 ()	
520	D-ABLAPL/24870/2026	STATE OF ODISHA SULOCHANA BEHERA @ DALUA VS	SANGRAM KESHARI ROUT VS	// HARABHANGA /105 /2026 ()	
521	D-ABLAPL/24872/2026	STATE OF ODISHA MANDAKINI MALIK @ MILI MALIK VS	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /400 /2026 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/24879/2026	KALABATI SUNANI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	LEPHRIPADA /224 /2026 () //	AOR20220001297C202600198
523	D-ABLAPL/24883/2026	SUDHIR PATTANAIK VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// () //	
524	D-ABLAPL/24886/2026	SANTOSH SETHI VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /41 /2026 () //	
525	D-ABLAPL/24890/2026	TRINATH MAHANTA VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	BARIA /144 /2025 () //	
526	D-ABLAPL/24891/2026	GAJENDRA PRADHAN @ BULU PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	NUAGAON /173 /2026 () //	
527	D-ABLAPL/24893/2026	AMITAV GIRI @ AMITABH GIRI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	JALESWAR /445 /2026 () //	
528	D-ABLAPL/24896/2026	ANIL KUMAR SETHI VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /221 /2026 () //	AOR20220001736C202600202
529	D-ABLAPL/24898/2026	BIJAY KUMAR NAYAK VS STATE OF ODISHA	SANTOSH SETHI VS	MAHILA P.S.(BBSR) /232 /2026 () //	
530	D-ABLAPL/24903/2026	BRUNDABANBIHARI SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /240 /2026 () //	
531	D-ABLAPL/24911/2026	MANGARAJ SAHU VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	KEONJHAR TOWN /167 /2026 () //	
532	D-ABLAPL/24916/2026	BRUNDABAN SAHU VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	/ /0 () //	
533	D-ABLAPL/24919/2026	SASMITA DEBI	PRASANTA KUMAR NANDA	VIGILANCE PS (BERHAMPUR) /32 /2020	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
534	D-ABLAPL/24921/2026	VS STATE OF ODISHA(VIG.) SANJIT KHAN @ SANJID KHAN	VS PRATIK DASH	() // BHADRAK RURAL /392 /2026	
535	D-ABLAPL/24922/2026	VS STATE OF ODISHA LINGARAJ JENA	VS SABYASACHI MISHRA	() // INDUSTRIAL ESTATE PS /233 /2026	
536	D-ABLAPL/24927/2026	VS STATE OF ODISHA TRINATH PANGI @ DIPU	VS MANGU NANDY	() // CHITRAKONDA /123 /2025	
537	D-ABLAPL/24930/2026	VS STATE OF ODISHA PRAKASH KUMAR	VS MANGU NANDY	() // CYBER CRIME AND ECONOMIC OFFENCES, MALKANGIRI /3 /2026	
538	D-ABLAPL/24932/2026	VS STATE OF ODISHA UDAYA LENKA	VS KHUSBU PANIGRAHI	() // SIMULIA /279 /2026	AOR20220002787C202600115
539	D-ABLAPL/24936/2026	VS STATE OF ODISHA RASMITA BISWAL @ KUNA BISWAL	VS PRAMOD KUMAR SAHOO	() // PIPLI /455 /2026	AOR20220001299C202600054
540	D-ABLAPL/24948/2026	VS STATE OF ODISHA ASHOK KUMAR MOHAPATRA	VS KHUSBU PANIGRAHI	() // Bamapada (Industrial Area) /308 /2025	AOR20220002787C202600116
541	D-ABLAPL/24951/2026	VS STATE OF ODISHA NARENDRA KUMAR SAHU	VS JITENDRA SAMANTARAY	() // ADVA /178 /2026	
542	D-ABLAPL/24953/2026	VS STATE OF ODISHA MANOJ SAMAD	VS MANAS KUMAR CHAND	() // / /0	
543	D-ABLAPL/24957/2026	VS STATE OF ODISHA R.RAIMAN BABU @ RANGAM RAIMAN BABU	VS HARI KRUSHNA PANIGRAHI	() // MALKANGIRI /90 /2012	
544	D-ABLAPL/24961/2026	VS STATE OF ODISHA SOUMYA RANJAN PATI	VS GYANENDRA CHANDRA SWAIN	() // NAYAPALLI P.S. /260 /2022	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/24962/2026	STATE OF ODISHA ARUN BARIK VS	GOUTAM CHARAN ROUT VS	// CHOUDWAR /357 /2026 ()	
546	D-ABLAPL/24966/2026	STATE OF ODISHA AMIYA RANJAN PRATAP VS	GOUTAM CHARAN ROUT VS	// MALGODOWN /251 /2026 ()	
547	D-ABLAPL/24974/2026	STATE OF ODISHA PREETIBALA PANDA VS	PRASANTA KUMAR SATAPATHY VS	// CDA-II /150 /2026 ()	
548	D-ABLAPL/24975/2026	STATE OF ODISHA PRADEEP KUMAR BEHERA VS	ALOK KUMAR MOHAPATRA VS	// PURI TOWN /72 /2024 ()	
549	D-ABLAPL/24978/2026	STATE OF ODISHA SURYAKANTI SWAIN @ SURJAKANTI SWAIN VS	JAGANNATH KAMILA VS	// TALABANIA /232 /2026 ()	
550	D-ABLAPL/24984/2026	STATE OF ODISHA TAPAN KUMAR SETHY VS	SURYASNATA MOHAPATRA VS	// GHATAGAON /44 /2026 ()	
551	D-ABLAPL/24988/2026	STATE OF ODISHA NARAHARI MANDAL VS	SATYA NARAYAN MISHRA 4 VS	// SIMULIA /477 /2025 ()	AOR20220001615C202600130
552	D-ABLAPL/24992/2026	STATE OF ODISHA PRINCE @ RAKESH KUMAR NAYAK @ RAKESH NAYAK VS	DEBENDRANJAN SWAIN VS	// CHANDABALI /290 /2026 ()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :17/08/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-SAO/38226/2026 SAO/ /	JAHERA @ MUNI KHANUM MP	UPENDRA KUMAR SAMAL (SR. ADV.)	43/2026
2	D-SAO/38229/2026 SAO/ /	JAHERA @ MUNI KHANUM MP	UPENDRA KUMAR SAMAL (SR. ADV.)	44/2026
3	D-SA/126/1989 SA/126/1989	GANGADHAR MP	M/S. S.MANTRY	141/2026
4	D-SA/126/1989 SA/126/1989	GANGADHAR MP	M/S. S.MANTRY	142/2026
5	D-SA/126/1989 SA/126/1989	GANGADHAR MP	M/S. S.MANTRY	143/2026
6	D-CMAPL/38287/2026 CMAPL/ /	DEBAKI KUMBHAR MP	ADV.	200/2026
7	D-CRLMP/23187/2026 CRLMP/1086/2026	TITAN SAHOO MP	RANJAN KUMAR ROUT	260/2026
8	D-CRLMP/675/2023 CRLMP/675/2023	CHITTA RANJAN DAS MP	CHITTA RANJAN DAS(IN PERSON) M/S. AKSHAYA KUMAR NAYAK T	261/2026
9	D-CRLMP/24894/2026 CRLMP/ /	JAYANTA KUMAR BEJ MP	SURYAKANTA DWIBEDI	262/2026
10	D-CRLMP/17929/2024 CRLMP/922/2024	SUSREE SUBINITA MP	SUCHETA GUMANSINGH	263/2026
11	D-CRLMP/23073/2026 CRLMP/ /	SARASWATI BEHERA MP	KSHIROD KUMAR SWAIN	264/2026
12	D-CRLMP/24904/2026 CRLMP/ /	SARBESWAR PARIDA MP	SURYAKANTA DWIBEDI	265/2026
13	D-CRLMP/24977/2026 CRLMP/ /	SANTANU SENAPATI@SANTANU KUMAR SENAPATI MP	SEMAJITA KUMAR JENA	266/2026
14	D-TRP(C)/41652/2024 TRP(C)/301/2024	MAMITA SAHU MP	MAHADEV SAHU	277/2026
15	D-RPFAM/138/2023 RPFAM/138/2023	DR. SHAKTI PRASAD SAHOO MP	MIHIR SAHOO	364/2026
16	D-RVWPET/38129/2026 RVWPET/ /	RATAN KUMAR PASPUREDDY MP	DR. BINODA KUMAR MISHRA	401/2026
17	D-RVWPET/38129/2026 RVWPET/ /	RATAN KUMAR PASPUREDDY MP	DR. BINODA KUMAR MISHRA	402/2026
18	D-RVWPET/38154/2026 RVWPET/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	403/2026
19	D-RVWPET/38159/2026 RVWPET/ /	INDIANA ENGINEERING WORKS (BOMBAY) MP	SUNILAKSHMI HARICHANDAN	404/2026
20	D-RVWPET/38159/2026 RVWPET/ /	INDIANA ENGINEERING WORKS (BOMBAY) MP	SUNILAKSHMI HARICHANDAN	405/2026
21	D-RVWPET/38189/2026 RVWPET/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,AGA	406/2026
22	D-RVWPET/38232/2026 RVWPET/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	407/2026
23	D-RVWPET/38233/2026 RVWPET/ /	STATE OF ODISHA MP	DEBASHIS TRIPATHY,A.G.A	408/2026
24	D-LAA/44/2002 LAA/44/2002	L.A.COLLECTOR MP	A.G.,A.S.C.	416/2026
25	D-LAA/44/2002 LAA/44/2002	L.A.COLLECTOR MP	A.G.,A.S.C.	417/2026
26	D-LAA/44/2002	L.A.COLLECTOR	A.G.,A.S.C.	

	LAA/44/2002	MP		418/2026
27	D-MATA/36911/2026	SANGRAM KESHARI PATRA	DEEPAK RANJAN PARIDA	
	MATA/272/2026	MP		440/2026
28	D-CONTC/23890/2026	SUBHALAXMI PATTNAIK	SAMBHRAM DAS	
	CONTC/3707/2026	MP		548/2026
29	D-CONTC/33359/2026	MANAS RANJAN ROUT	M/S BHARAT KUMAR MISHRA	
	CONTC/4293/2026	MP		549/2026
30	D-CONTC/540/2023	BAIKUNTHA NATH PANDA	PRASANNA KUMAR SAHOO	
	CONTC/540/2023	MP		550/2026
31	D-CONTC/25704/2026	NARAYAN PARIJA		
	CONTC/3371/2026	MP		551/2026
32	D-BLAPL/24823/2026	MUKESH PRADHAN	BIRAJA PRASANNA DAS	
	BLAPL/ /	MP		603/2026
33	D-BLAPL/6027/2026	RUPASHREE MISHRA	SUBIR PALIT	
	BLAPL/2008/2026	MP		604/2026
34	D-CRLREV/38007/2025	BIJOY @ BIJAY KUMAR AGARWALA	JAGAJIBAN PRADHAN	
	CRLREV/561/2026	MP		935/2026
35	D-CRLREV/24912/2026	SUBHAM MAJHI	KASHINATH PATTANAIK	
	CRLREV/ /	MP		936/2026
36	D-CRLREV/24938/2026	SIBA KANHAR@KALIA BEHERA	AMULYA RATNA PANDA	
	CRLREV/ /	MP		937/2026
37	D-CRLREV/24938/2026	SIBA KANHAR@KALIA BEHERA	AMULYA RATNA PANDA	
	CRLREV/ /	MP		938/2026
38	D-CRLREV/38454/2025	MAMATARANI JENA	SANTOSH KUMAR SAMANTARAY	
	CRLREV/ /	MP		939/2026
39	D-CRLREV/24967/2026	MANORANJAN NANDA	JNYANANANDA PANDA	
	CRLREV/ /	MP		940/2026
40	D-CRLREV/24967/2026	MANORANJAN NANDA	JNYANANANDA PANDA	
	CRLREV/ /	MP		941/2026
41	D-CRLREV/24976/2026	BADAL DIGAL	AKSHAYA KUMAR SAHOO	
	CRLREV/ /	MP		942/2026
42	D-CRLREV/24973/2026	SAIRENDHRI MAHANTA	BHABANI SANKAR DAS	
	CRLREV/ /	MP		943/2026
43	D-RSA/3/2023	NARAYAN NATH	DWARIKA PRASAD MOHANTY	
	RSA/3/2023	MP		1200/2026
44	D-RSA/38355/2026	SUSAMA @ SUSHAMA NANDA	MOHAMMED FARADISH	
	RSA/ /	MP		1201/2026
45	D-RSA/38355/2026	SUSAMA @ SUSHAMA NANDA	MOHAMMED FARADISH	
	RSA/ /	MP		1202/2026
46	D-RSA/38402/2026	SIBANI RANA	AMIT PRASAD BOSE	
	RSA/ /	MP		1203/2026
47	D-RSA/38402/2026	SIBANI RANA	AMIT PRASAD BOSE	
	RSA/ /	MP		1204/2026
48	D-RSA/38417/2026	NAMITA PALIT	AMIT PRASAD BOSE	
	RSA/ /	MP		1205/2026
49	D-RSA/11334/2026	SHYAMSUNDAR PRADHAN	ABHILASH MISHRA	
	RSA/223/2026	MP		1206/2026
50	D-RSA/38525/2026	M. SATYANARAYAN RAO	SOURAV SUMAN BHUYAN	
	RSA/ /	MP		1207/2026
51	D-FAO/26635/2024	AKSHAYA KUMAR BEHERA	SATYASUNDAR KANUNGO	
	FAO/282/2024	MP		1221/2026
52	D-FAO/27174/2026	MANAGING COMMITTEE OF BADA ANLO	RENGHAYAMARISWARI SCHOOL, BADA ANLO, PURI	
	FAO/ /	MP		1222/2026
53	D-FAO/38427/2026	THE DIVISIONAL MANAGER, M/S. NATIONAL	ADAMS AIRLINES COMPANY LTD.	
	FAO/ /	MP		1223/2026
54	D-ABLAPL/22793/2026	KARNA BEMAL		
	ABLAPL/9302/2026	MP		1514/2026
55	D-ABLAPL/4451/2022	ABHIJIT MISHRA		
	ABLAPL/4451/2022	MP		1515/2026
56	D-ABLAPL/20151/2026	MANOJ KUMAR SAHU		
	ABLAPL/7976/2026	MP		1516/2026
57	D-ABLAPL/22423/2026	BAPI NAYAK		
	ABLAPL/9021/2026	MP		1517/2026

58	D-ABLAPL/13417/2026 ABLAPL/5346/2026	BIBEK SAMAL MP		1518/2026
59	D-ABLAPL/18895/2026 ABLAPL/7593/2026	BASANTA KUMAR JENA @ BANUA MP		1519/2026
60	D-CMP/38253/2026 CMP/1377/2026	MUNIR BAIG MP	DAYANIDHI MISHRA	1520/2026
61	D-ABLAPL/37588/2024 ABLAPL/14351/2024	RANJITA TRIPATHY MP		1520/2026
62	D-CMP/38230/2026 CMP/ /	SOUMYA BHAGAT MP	SARAT BEHERA	1521/2026
63	D-ABLAPL/5490/2026 ABLAPL/2479/2026	NIRUPAMA MOHANTA MP		1521/2026
64	D-ABLAPL/15337/2019 ABLAPL/15337/2019	SANTOSH KU. BEHERA MP	MANORANJAN DAS	1522/2026
65	D-CMP/38231/2026 CMP/ /	BASANTI OJHA MP	DEBASIS TRIPATHY	1522/2026
66	D-CMP/18935/2026 CMP/750/2026	ALOK PATNAIK @ ALOK PATTANAIAK MP	MAHESWAR MOHANTY	1523/2026
67	D-ABLAPL/16732/2026 ABLAPL/8240/2026	TAPAS MARTHA MP		1523/2026
68	D-CMP/38304/2026 CMP/ /	GANESWAR SAHU MP	PRAFULLA CHANDRA ACHARYA	1524/2026
69	D-CMP/26197/2026 CMP/1030/2026	UDAYA MISHRA MP	RABI NARAYAN BEHERA	1525/2026
70	D-CMP/38348/2026 CMP/ /	AGNIMITRA SEN MP	SANTOSH KUMAR NANDA	1526/2026
71	D-CMP/38358/2026 CMP/ /	B. @ BHENDI TRIPATI PATRA MP	MOHAMMED FARADISH	1527/2026
72	D-CMP/38383/2026 CMP/ /	BIBHUDUTTA DAS MP	AJAYA KUMAR JENA	1528/2026
73	D-CMP/38452/2026 CMP/ /	PARBATI MANJARI BEHERA MP	PRAJNA SARITA MOHANTY	1529/2026
74	D-CMP/38275/2026 CMP/ /	MANORAMA MOHANTY MP	GAJENDRANATH ROUT	1530/2026
75	D-CMP/38483/2026 CMP/ /	ARABINDA SATAPATHY MP	SUVASHISH PATTANAIAK	1531/2026
76	D-CMP/38490/2026 CMP/ /	LOKANATH SAHOO MP	DWARIKA PRASAD MOHANTY	1532/2026
77	D-CMP/38512/2026 CMP/ /	NARAYAN ACHARYA MP	SOUGAT DASH	1533/2026
78	D-CMP/38533/2026 CMP/ /	AMARESH SARKAR MP	SOURAV SUMAN BHUYAN	1534/2026
79	D-MACA/38284/2026 MACA/ /	CHITTA RANJAN NAYAK MP	PRADEEP KUMAR MISHRA	1844/2026
80	D-MACA/35911/2026 MACA/ /	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD., ANKUR KUMAR MAHALI MP	ANURAG KUMAR MAHALI	1845/2026
81	D-MACA/36449/2026 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., DEBKANTA KUMAR MAHALI MP	DEBKANTA KUMAR MAHALI	1846/2026
82	D-MACA/38313/2026 MACA/ /	M/S. SHRIRAM GENERAL INSURANCE CO. LTD., PRASAD KUMAR MAHALI MP	PRASAD KUMAR MAHALI	1847/2026
83	D-MACA/38320/2026 MACA/ /	LEGAL MANAGER, IFFCO TOKIO GENERAL INSURANCE CO. LTD., PRASANTA KUMAR MAHALI MP	PRASANTA KUMAR MAHALI	1848/2026
84	D-MACA/699/2010 MACA/699/2010	MAKI MUNDA MP	M/S.SRINIBAS MOHANTY	1849/2026
85	D-MACA/702/2012 MACA/702/2012	KUNTY PURTY and ORS. MP	M/S.SRINIBAS MOHANTY	1850/2026
86	D-MACA/36272/2026 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., ANKUR KUMAR MAHALI MP	ANKUR KUMAR MAHALI	1851/2026
87	D-MACA/27057/2026 MACA/ /	THE OFFICE OF THE BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD., BHUBANESWAR MP	BHUBANESWAR	1852/2026
88	D-MACA/38404/2026 MACA/ /	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., ANKUR KUMAR MAHALI MP	ANKUR KUMAR MAHALI	1853/2026
89	D-MACA/38404/2026	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., ANKUR KUMAR MAHALI	ANKUR KUMAR MAHALI	

	MACA/ /	MP		1854/2026
90	D-MACA/38430/2026	THE DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD.		
	MACA/ /	MP		1855/2026
91	D-MACA/38457/2026	SAGAR MALLICK	DILLIP KUMAR MOHAPATRA	
	MACA/ /	MP		1856/2026
92	D-MACA/38457/2026	SAGAR MALLICK	DILLIP KUMAR MOHAPATRA	
	MACA/ /	MP		1857/2026
93	D-MACA/38465/2026	RINKU @ JAGANNATH ROUT	DILLIP KUMAR MOHAPATRA	
	MACA/ /	MP		1858/2026
94	D-MACA/38465/2026	RINKU @ JAGANNATH ROUT	DILLIP KUMAR MOHAPATRA	
	MACA/ /	MP		1859/2026
95	D-MACA/38487/2026	MANJARI PRADHAN	AKSHAYA KUMAR SAHOO	
	MACA/ /	MP		1860/2026
96	D-MACA/38487/2026	MANJARI PRADHAN	AKSHAYA KUMAR SAHOO	
	MACA/ /	MP		1861/2026
97	D-MACA/38499/2026	UPENDRA GOUDA	ASHOK DAS	
	MACA/ /	MP		1862/2026
98	D-MACA/38499/2026	UPENDRA GOUDA	ASHOK DAS	
	MACA/ /	MP		1863/2026
99	D-MACA/38505/2026	SIBA GOUDA	ASHOK DAS	
	MACA/ /	MP		1864/2026
100	D-MACA/38505/2026	SIBA GOUDA	ASHOK DAS	
	MACA/ /	MP		1865/2026
101	D-MACA/38539/2026	SUMATI SAHU	SISIRA PANIGRAHI	
	MACA/ /	MP		1866/2026
102	D-CRLA/1358/2026	DEEPAK KUMAR MAHANTA	SK. ZAFARULLA	
	CRLA/106/2026	MP		2115/2026
103	D-CRLA/24875/2026	ASHOK NAG	PABITRA KUMAR NAYAK	
	CRLA/ /	MP		2116/2026
104	D-CRLA/24874/2026	RAJESH SINGH	JUGALA KISHORE PANDA	
	CRLA/ /	MP		2117/2026
105	D-CRLA/24875/2026	ASHOK NAG	PABITRA KUMAR NAYAK	
	CRLA/ /	MP		2118/2026
106	D-CRLA/24874/2026	RAJESH SINGH	JUGALA KISHORE PANDA	
	CRLA/ /	MP		2119/2026
107	D-CRLA/24889/2026	DEBASISH RATHA @ TERA @ DEBA	TARA PRASAD MOHAPATRA	
	CRLA/ /	MP		2120/2026
108	D-CRLA/24889/2026	DEBASISH RATHA @ TERA @ DEBA	TARA PRASAD MOHAPATRA	
	CRLA/ /	MP		2121/2026
109	D-CRLA/1030/2023	LITU@MANORANJAN DORA	MANOJ KUMAR PANDA	
	CRLA/1030/2023	MP		2122/2026
110	D-CRLA/34089/2025	SANTU@SANTOSH KUMAR NAIK	JUGALA KISHORE PANDA	
	CRLA/1274/2025	MP		2123/2026
111	D-CRLMC/2051/2025	SUDESH PATNAIK	ANAM CHARAN PANDA	
	CRLMC/306/2025	MP		2165/2026
112	D-CRLMC/2847/2022	CHANDRAKANTA SWAIN	BHABANI SHANKAR DASPARIDA	
	CRLMC/2847/2022	MP		2166/2026
113	D-CRLMC/3953/2022	ABANTI DAS MOHAPATRA		
	CRLMC/3953/2022	MP		2167/2026
114	D-CRLMC/21781/2026	G. KIRAN KUMAR ACHARYA		
	CRLMC/2550/2026	MP		2168/2026
115	D-CRLMC/24830/2026	ARUN KUMAR PRADHAN	RAJESH KUMAR MAHAPATRA	
	CRLMC/ /	MP		2169/2026
116	D-CRLMC/17820/2026	ABDUL AFTAR	SURYA PRATAP DEO	
	CRLMC/ /	MP		2170/2026
117	D-CRLMC/24881/2026	PRADEEP KUMAR SAMAL	JUGALA KISHORE PANDA	
	CRLMC/ /	MP		2171/2026
118	D-CRLMC/12084/2026	M/S GLF INFRATECH PVT. LTD., BBSR	SOUMYA MISHRA	
	CRLMC/1425/2026	MP		2172/2026
119	D-CRLMC/24885/2026	DIPAKA RANJAN SAMAL@DEEPAK RANJAN SAMAL	MANJARI ROUT	
	CRLMC/ /	MP		2173/2026
120	D-CRLMC/24887/2026	NILAMADHAB DASH @ NILAMADHAVA DASH	MISHRA	
	CRLMC/ /	MP		2174/2026

121	D-CRLMC/24888/2026 CRLMC/ /	AKASH@DURYODHANA HALDAR MP	BISWARANJAN DALAI	2175/2026
122	D-CRLMC/24892/2026 CRLMC/ /	BHAGYABAN KANHAR MP	BIBHUTI RANJAN MOHANTY	2176/2026
123	D-CRLMC/24906/2026 CRLMC/ /	SHREE KUMAR SUJAL @ SUJAL BEURA @ BEHURA	BIBHUTI RANJAN MOHANTY	2177/2026
124	D-CRLMC/12145/2026 CRLMC/1443/2026	SURYAMANI BEHURA MP	AMITABH MISHRA	2178/2026
125	D-CRLMC/12301/2026 CRLMC/1444/2026	ASHALATA BEHURA MP	AMITABH MISHRA	2179/2026
126	D-CRLMC/24924/2026 CRLMC/ /	MANINI KUMARI PANDA MP	SHASHI BHUSAN JENA	2180/2026
127	D-CRLMC/12301/2026 CRLMC/1444/2026	ASHALATA BEHURA MP	AMITABH MISHRA	2181/2026
128	D-CRLMC/24929/2026 CRLMC/ /	SK. WASIM@SK. ABDUL WASIM MP	SUSAMPAD HOTA	2182/2026
129	D-CRLMC/12145/2026 CRLMC/1443/2026	SURYAMANI BEHURA MP	AMITABH MISHRA	2183/2026
130	D-CRLMC/24928/2026 CRLMC/ /	SK. WASIM @SK. ABDUL WASIM MP	SUSAMPAD HOTA	2184/2026
131	D-CRLMC/24932/2025 CRLMC/3472/2025	SUJAN BEHERA MP	RAJENDRA KUMAR PRADHAN	2185/2026
132	D-CRLMC/24943/2026 CRLMC/ /	RAMANANDA PRUSTY MP	AJAY KUMAR NANDA	2186/2026
133	D-CRLMC/24130/2026 CRLMC/ /	TRINATH DALAI MP	PRAKASH KUMAR SAMAL	2187/2026
134	D-CRLMC/24960/2026 CRLMC/ /	BIGYAN PARIDA MP	JNYANANANDA PANDA	2188/2026
135	D-CRLMC/24972/2026 CRLMC/ /	RAKESH KUMAR PATRO MP	K. PRAVEEN KUMAR	2189/2026
136	D-CRLMC/24985/2026 CRLMC/ /	PURNA CHANDRA NAYAK MP	SISIRA PANIGRAHI	2190/2026
137	D-CRLMC/24991/2026 CRLMC/ /	RASHMIRANJAN SWAIN @ KANHA MP	SANJIB KUMAR BHANJADEO	2191/2026
138	D-WA/22946/2026 WA/822/2026	UNION OF INDIA MP	SUDIPTO PANDA, (CENTRAL GOVT. STANDING COUNSEL)	2649/2026
139	D-WA/38155/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, AGA	2650/2026
140	D-WA/38155/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, AGA	2651/2026
141	D-WA/37104/2026 WA/1145/2026	ODISHA LEGISLATIVE ASSEMBLY, KHURDA MP	DR. DASANNA KUMAR NANDA	2652/2026
142	D-WA/38234/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2653/2026
143	D-WA/38234/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	2654/2026
144	D-WA/2107/2026 WA/ /	ADDL CHIEF SECRETARY CUM CHAIRMAN OF INDUSTRIAL CORPORATION, STEEL AND MINES DEPT. MP	DEBASIS TRIPATHI, AGA	2655/2026
145	D-WA/38352/2026 WA/ /	DIGAMBER BEHERA MP	UMA CHARAN MISHRA	2656/2026
146	D-WA/38352/2026 WA/ /	DIGAMBER BEHERA MP	UMA CHARAN MISHRA	2657/2026
147	D-WA/26092/2026 WA/824/2026	KARNADEV SAMADDAR MP	AMIT PATTNAIK	2658/2026
148	D-WA/26092/2026 WA/824/2026	KARNADEV SAMADDAR MP	AMIT PATTNAIK	2659/2026
149	D-WA/27401/2026 WA/840/2026	SIDHARTHA SANKAR SAHU MP	TANMAY MISHRA, M/S.MANOJ KUMAR MISHRA (SR.ADV.)	2660/2026
150	D-WA/27401/2026 WA/840/2026	SIDHARTHA SANKAR SAHU MP	TANMAY MISHRA, M/S.MANOJ KUMAR MISHRA (SR.ADV.)	2661/2026
151	D-WA/38328/2026 WA/ /	STATE OF ODISHA MP	SARBESWAR BEHERA,A.G.A	2662/2026
152	D-WA/38328/2026	STATE OF ODISHA	SARBESWAR BEHERA,A.G.A	

	WA/ /	MP		2663/2026
153	D-WP(C)/38201/2026 WP(C)/ /	RANJAN KUMAR BEHERA MP	BHAGABAN BEHERA	15647/2026
154	D-WP(C)/38203/2026 WP(C)/ /	SANDEEP KUMAR SWAIN MP	RABI NARAYAN MISHRA	15648/2026
155	D-WP(C)/38206/2026 WP(C)/ /	PRAMOD KUMAR PRADHAN MP	RABI NARAYAN MISHRA	15649/2026
156	D-WP(C)/38199/2026 WP(C)/ /	MOHAN BARIK MP	TRILOCHAN DASH	15650/2026
157	D-WP(C)/38208/2026 WP(C)/26240/2026	DILIP KUMAR SAHU MP	ATUL TRIPATHY	15651/2026
158	D-WP(C)/38209/2026 WP(C)/ /	UDAYNATH PRUSTY MP	RABI NARAYAN MISHRA	15652/2026
159	D-WP(C)/38213/2026 WP(C)/26239/2026	PRABHANJAN KANDI MP	ATUL TRIPATHY	15653/2026
160	D-WP(C)/38214/2026 WP(C)/26238/2026	SURYA NARAYAN SAHU MP	ATUL TRIPATHY	15654/2026
161	D-WP(C)/28609/2026 WP(C)/19689/2026	KRUPASINDHU PADHI MP	LALATENDU SAMAL	15655/2026
162	D-WP(C)/44112/2025 WP(C)/31109/2025	PRADEEP KUMAR MOHANTY MP	LALATENDU SAMAL	15656/2026
163	D-WP(C)/36163/2026 WP(C)/25286/2026	ASPIRE INSTITUTE OF NURSING, UTTAMPUR, CUTTACK MP		15657/2026
164	D-WP(C)/30973/2026 WP(C)/21312/2026	KUNTALA DEVI COLLEGE OF NURSING, BHUBANESWAR MP		15658/2026
165	D-WP(C)/33706/2026 WP(C)/24657/2026	BASANTA MANJARI SCHOOL AND COLLEGE OF NURSING, NAYAGARH MP		15659/2026
166	D-WP(C)/36921/2026 WP(C)/25818/2026	TOPI DEVI SCHOOL OF NURSING, MATHASAH, KHURDA MP		15660/2026
167	D-WP(C)/38222/2026 WP(C)/ /	RAWALA MAJHI MP	PRABODHA CHANDRA NAYAK	15661/2026
168	D-WP(C)/38227/2026 WP(C)/26272/2026	DHALI BEHERA MP	SANGRAM KUMAR SINGH	15662/2026
169	D-WP(C)/38235/2026 WP(C)/ /	DEBARANJAN TRIPATHY MP	AVIJIT PATNAIK	15663/2026
170	D-WP(C)/38236/2026 WP(C)/ /	DEBARANJAN TRIPATHY MP	AVIJIT PATNAIK	15664/2026
171	D-WP(C)/32394/2026 WP(C)/22919/2026	M/S SHREE SATYA SAI ICE INDUSTRY, BHUBANESWAR MP	ASHOK KUMAR ROUT	15665/2026
172	D-WP(C)/38251/2026 WP(C)/26299/2026	M/S.LG CONSTRUCTION, BHUBANESWARMOHIT AGARWAL MP		15666/2026
173	D-WP(C)/38252/2026 WP(C)/26254/2026	PROF.(DR.)TARUN KUMAR PANDA MP	SAIBRATA RATH	15667/2026
174	D-WP(C)/38254/2026 WP(C)/26266/2026	UTKAL HANDICAPPED WELFARE ORGANIZATION, BHUBANESWAR MP	UJJWAL KUMAR SINGH	15668/2026
175	D-WP(C)/38255/2026 WP(C)/ /	KESHAB CHANDRA JENA MP	ANUP KUMAR MOHAPATRA	15669/2026
176	D-WP(C)/2410/2026 WP(C)/2807/2026	BRAMHANANDA NAYAK MP	BIJAYA KUMAR NAYAK (3)	15670/2026
177	D-WP(C)/38256/2026 WP(C)/ /	MORZA FAZAL ALI MP	MANAS RANJAN PRADHAN	15671/2026
178	D-WP(C)/38257/2026 WP(C)/ /	NAJIRUL KHATUN MP	TUKUNA KUMAR MISHRA	15672/2026
179	D-WP(C)/38258/2026 WP(C)/ /	SAMBAL JOINT FARMING COOPERATIVE SOCIETY, BHUBANESWAR MP	ROSHAN KUMAR SINGH	15673/2026
180	D-WP(C)/18776/2026 WP(C)/ /	PARSURAM MAJHI MP	NIRANJAN SINGH (1)	15674/2026
181	D-WP(C)/38264/2026 WP(C)/ /	M/S LUXURIO ASSETS PRIVATE LIMITED, KHURDA MP	KABIRAJ PRADHAN	15675/2026
182	D-WP(C)/38273/2026 WP(C)/ /	KESHAB MAJHI MP	KABIRAJ PRADHAN	15676/2026
183	D-WP(C)/38277/2026 WP(C)/ /	NARENDRA MAJHI MP	KABIRAJ PRADHAN	15677/2026

184	D-WP(C)/38282/2026 WP(C)/ /	RAJ KUMAR SAHU MP	SARASWATI SENAPATI	15678/2026
185	D-WP(C)/36555/2026 WP(C)/25474/2026	MAMATA SETHI MP	SAMEER KUMAR DAS	15679/2026
186	D-WP(C)/35569/2026 WP(C)/24962/2026	AMIYA KUMAR MOHANTY MP		15680/2026
187	D-WP(C)/38288/2026 WP(C)/26259/2026	PRASANTI BEHERA MP	AMIYA KUMAR CHHATOI	15681/2026
188	D-WP(C)/38292/2026 WP(C)/ /	MAA THAKURANI WOMEN SELF HELP GROUP, SUBHADRA, BOKIRO, KORAPUT MP		15682/2026
189	D-WP(C)/38294/2026 WP(C)/ /	RABI NARAYAN WOMEN SELF HELP GROUP, SUBHADRA, BOKIRO, KORAPUT MP		15683/2026
190	D-WP(C)/38248/2026 WP(C)/ /	BRAJAMOCHAN DASH MP	SRINIVAS MOHANTY	15684/2026
191	D-WP(C)/38293/2026 WP(C)/ /	GOBINDA CHANDRA NAYAK MP	TUKUNA KUMAR MISHRA	15685/2026
192	D-WP(C)/5753/2026 WP(C)/4829/2026	BABULI BEHERA MP	BRAHMANANDA TRIPATHY	15686/2026
193	D-WP(C)/38297/2026 WP(C)/ /	KIRAN KUMAR GOUDA MP	TUKUNA KUMAR MISHRA	15687/2026
194	D-WP(C)/28529/2026 WP(C)/21105/2026	NARAYAN PATNAIK MP	BIJAYA KUMAR PARIDA 2	15688/2026
195	D-WP(C)/38301/2026 WP(C)/ /	EKOISI BHOUNI MAHA MAYEE WOMEN SELF HELP GROUP, SUBHADRA, BOKIRO, KORAPUT MP		15689/2026
196	D-WP(C)/52592/2025 WP(C)/36182/2025	RAMESH KUMAR PATEL MP		15690/2026
197	D-WP(C)/38295/2026 WP(C)/ /	PRAGATI WOMEN SELF HELP GROUP, SARASWATI, BOKIRO, KORAPUT MP		15691/2026
198	D-WP(C)/38311/2026 WP(C)/ /	SARASWATI WOMEN SELF HELP GROUP, SUBHADRA, BOKIRO, KORAPUT MP		15692/2026
199	D-WP(C)/38314/2026 WP(C)/ /	GOURINATH MOHAPATRA MP	AJAYA KUMAR NANDA	15693/2026
200	D-WP(C)/38316/2026 WP(C)/ /	MAHAMAYEE WOMEN SELF HELP GROUP, SUBHADRA, BOKIRO, KORAPUT MP		15694/2026
201	D-WP(C)/38318/2026 WP(C)/ /	GOURINATH MOHAPATRA MP	AJAYA KUMAR NANDA	15695/2026
202	D-WP(C)/38319/2026 WP(C)/ /	BIJOY KUMAR NANDI MP	SAILAZA NANDAN DAS	15696/2026
203	D-WP(C)/38321/2026 WP(C)/ /	HARAPRIYA DAS MP	PABITRA KUMAR DUTTA	15697/2026
204	D-WP(C)/38323/2026 WP(C)/ /	GOURINATH MOHAPATRA MP	AJAYA KUMAR NANDA	15698/2026
205	D-WP(C)/38298/2026 WP(C)/ /	JASMIN SETHY @ SUHANA MP	GAJENDRANATH ROUT	15699/2026
206	D-WP(C)/38331/2026 WP(C)/ /	BASANTA KUMAR BEHERA MP	CHITTA RANJAN PATTNAIK	15700/2026
207	D-WP(C)/29894/2026 WP(C)/21203/2026	M/S BADACHANDRA FUEL PUMP, BHUBANESWAR, BALABALA JENA MP		15701/2026
208	D-WP(C)/31375/2025 WP(C)/21878/2025	M/S. BADACHANDRA FUEL PUMP, KHURDA, BALABALA JENA MP		15702/2026
209	D-WP(C)/39270/2025 WP(C)/27624/2025	M/S BADACHANDRA FUEL PUMP, KHURDA, BALABALA JENA MP		15703/2026
210	D-WP(C)/38299/2026 WP(C)/ /	ABHIJEET MOHANTY MP	ATUL TRIPATHY	15704/2026
211	D-WP(C)/1246/2024 WP(C)/1924/2024	JAYANARAYAN SAHU MP	USHARANI BASTIA	15705/2026
212	D-WP(C)/38337/2026 WP(C)/ /	AKHIL KUMAR DAS MP	AJAYA KUMAR NANDA	15706/2026
213	D-WP(C)/38339/2026 WP(C)/26304/2026	SUDARSAN PRATIHARI MP	PRAVASH CHANDRA JENA	15707/2026
214	D-WP(C)/38300/2026 WP(C)/ /	JITENDRA BEHERA MP	ATUL TRIPATHY	15708/2026
215	D-WP(C)/38340/2026	AKHIL KUMAR DAS	AJAYA KUMAR NANDA	

	WP(C)/ /	MP		15709/2026
216	D-WP(C)/42026/2025	MAHENDRA KUMAR MISHRA	ADYASIDHI MISHRA	
	WP(C)/29885/2025	MP		15710/2026
217	D-WP(C)/38342/2026	AKHIL KUMAR DAS	AJAYA KUMAR NANDA	
	WP(C)/ /	MP		15711/2026
218	D-WP(C)/38302/2026	ANTARYAMI PADHAN	ATUL TRIPATHY	
	WP(C)/ /	MP		15712/2026
219	D-WP(C)/38345/2026	AKHIL KUMAR DAS	AJAYA KUMAR NANDA	
	WP(C)/ /	MP		15713/2026
220	D-WP(C)/38347/2026	BHOLANATH PANDEY	MOHAMMED MUSTAQ ANSARI	
	WP(C)/ /	MP		15714/2026
221	D-WP(C)/11074/2026	RAMESH CHANDRA PANDA	RAMESH CHANDRA PANDA (IN PERSON)	
	WP(C)/11021/2026	MP		15715/2026
222	D-WP(C)/38349/2026	AKHIL KUMAR DAS	AJAYA KUMAR NANDA	
	WP(C)/ /	MP		15716/2026
223	D-WP(C)/21993/2025	BHARAT CHANDRA BEHERA	SHAKTI DATTA TRIPATHY	
	WP(C)/15640/2025	MP		15717/2026
224	D-WP(C)/38351/2026	PRAKASH CHANDRA JENA	JAYDEEP PAL	
	WP(C)/ /	MP		15718/2026
225	D-WP(C)/38353/2026	P.RAM MURTY PATRA	GYANA RANJAN MAHAPATRA	
	WP(C)/ /	MP		15719/2026
226	D-WP(C)/38354/2026	UMAKANTA MOHANTY	KAIBALYA PANDA	
	WP(C)/ /	MP		15720/2026
227	D-WP(C)/38308/2026	GYANA SWARUP BEHERA	ATUL TRIPATHY	
	WP(C)/ /	MP		15721/2026
228	D-WP(C)/38310/2026	RASMITA SWAIN	SAMEER KUMAR DAS	
	WP(C)/ /	MP		15722/2026
229	D-WP(C)/38362/2026	MAA SANTOSHI RARE SHG KAJINTARA, SUBHARAJ SETH		
	WP(C)/ /	MP		15723/2026
230	D-WP(C)/38363/2026	AKRUTI S.H.G.PALSAPALI, SONEPUR	BHOJARAJ SETH	
	WP(C)/ /	MP		15724/2026
231	D-WP(C)/38364/2026	RAGHUNATH MAHILA S.H.G.MAHADEVPAL, SONEPUR	BHOJARAJ SETH	
	WP(C)/ /	MP		15725/2026
232	D-WP(C)/22331/2026	NIRMAL HALABA	BIJOY SWAROOP NANDA	
	WP(C)/15578/2026	MP		15726/2026
233	D-WP(C)/38366/2026	MAA SAKTI WSHG SARGUL, SONEPUR	BHOJARAJ SETH	
	WP(C)/ /	MP		15727/2026
234	D-WP(C)/36239/2026	ADENGA SABAR	SHREYANSH RAJGURU	
	WP(C)/25515/2026	MP		15728/2026
235	D-WP(C)/38370/2026	MAA ARNAPURNA SHG LINGMARNI, SONEPUR	BHOJARAJ SETH	
	WP(C)/ /	MP		15729/2026
236	D-WP(C)/38369/2026	MOHAMMAD ALIMAN	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		15730/2026
237	D-WP(C)/24722/2025	RABINDRA KUMAR ROUT	SANGITA MOHANTY	
	WP(C)/17167/2025	MP		15731/2026
238	D-WP(C)/38373/2026	KHUDURKUNI SHG, KALATIKIRA, SONEPUR	BHOJARAJ SETH	
	WP(C)/ /	MP		15732/2026
239	D-WP(C)/38374/2026	DHEERAJ KUMAR DAGA	LAXMI SHARMA	
	WP(C)/ /	MP		15733/2026
240	D-WP(C)/28737/2026	M/S.CENTER FOR MANAGEMENT AND COMMUNICATION, PHIRABANESWAR.		
	WP(C)/19839/2026	MP		15734/2026
241	D-WP(C)/28824/2026	M/S.CENTRE FOR MANAGEMENT AND COMMUNICATION, PHIRABANESWAR.		
	WP(C)/19844/2026	MP		15735/2026
242	D-WP(C)/29110/2026	M/S. CENTRE FOR MANAGEMENT AND COMMUNICATION, PHIRABANESWAR.		
	WP(C)/19881/2026	MP		15736/2026
243	D-WP(C)/38377/2026	MAA MANGALA SHG LANGALKATA, SONEPUR	BHOJARAJ SETH	
	WP(C)/ /	MP		15737/2026
244	D-WP(C)/38379/2026	SUNIL KUMAR PANDA	ASHIS KUMAR MISHRA	
	WP(C)/ /	MP		15738/2026
245	D-WP(C)/38245/2026	PANCHANA SETHI	AMBIKA PRASAD MISHRA	
	WP(C)/ /	MP		15739/2026
246	D-WP(C)/38385/2026	SAIBABA WSHG, MAYABARHA, SONEPUR	BHOJARAJ SETH	
	WP(C)/ /	MP		15740/2026

247	D-WP(C)/38396/2026 WP(C)/ /	THE EXECUTIVE ENGINEER(ELECT) TPWOPRA, SUNDHERUMAR TRIPATHY MP	15741/2026
248	D-WP(C)/38396/2026 WP(C)/ /	THE EXECUTIVE ENGINEER(ELECT) TPWOPRA, SUNDHERUMAR TRIPATHY MP	15742/2026
249	D-WP(C)/19763/2025 WP(C)/17110/2025	GANNON DUNKERLEY AND CO. LTD., BIHMR. JAGABANDHU SAHOO, SR.ADV (MS. KAJAL SAHOO), M/S.VIVEK	15743/2026
250	D-WP(C)/38406/2026 WP(C)/ /	BASANTI DEVI MP	15744/2026
251	D-WP(C)/38415/2026 WP(C)/ /	LOKANATH MOHANTY MP	15745/2026
252	D-WP(C)/9947/2026 WP(C)/7274/2026	DEBABRATA BHATTA MP	15746/2026
253	D-WP(C)/38428/2026 WP(C)/ /	SUSANTA KUMAR SENGUPTA MP	15747/2026
254	D-WP(C)/38433/2026 WP(C)/ /	PURNA CHANDRA MOHANTY MP	15748/2026
255	D-WP(C)/35194/2026 WP(C)/24912/2026	ANSHUMAN MOHAPATRA MP	15749/2026
256	D-WP(C)/38438/2026 WP(C)/ /	MENAKA PARIJA MP	15750/2026
257	D-WP(C)/11337/2022 WP(C)/11337/2022	ANTARYAMI BEHERA MP	15751/2026
258	D-WP(C)/38378/2026 WP(C)/ /	BABA AKHANDALAMANI SHG, HANSPURRAJIV KUMAR MAHANTA MP	15752/2026
259	D-WP(C)/38444/2026 WP(C)/ /	ASHOK KUMAR RATH MP	15753/2026
260	D-WP(C)/38450/2026 WP(C)/ /	KISHORE KUMAR BHAKTA MP	15754/2026
261	D-WP(C)/38380/2026 WP(C)/ /	MAA SARALA SWYAM SAHAYAK DAL, ANMAY KUMAR MAHANTA MP	15755/2026
262	D-WP(C)/38381/2026 WP(C)/ /	RADHAKRUSHNA SHG, ALIA MP	15756/2026
263	D-WP(C)/38461/2026 WP(C)/ /	NANDADULAL MAJUMDAR MP	15757/2026
264	D-WP(C)/38463/2026 WP(C)/ /	GOBINDA MEHER MP	15758/2026
265	D-WP(C)/38384/2026 WP(C)/ /	MAA DURGA SWYAM SAHAYAK DAL, THABAN KUMAR MAHANTA MP	15759/2026
266	D-WP(C)/39213/2021 WP(C)/39213/2021	NARAYAN PARIJA MP	15760/2026
267	D-WP(C)/1722/2026 WP(C)/1818/2026	NABA KISHORE SAHOO MP	15761/2026
268	D-WP(C)/38387/2026 WP(C)/ /	SHRI SHRI DOLAGOBINDA SHG, UCHAPARA MP	15762/2026
269	D-WP(C)/38480/2026 WP(C)/ /	RAJ KISHORE PANDA MP	15763/2026
270	D-WP(C)/44723/2025 WP(C)/31205/2025	MANORANJAN DAS MP	15764/2026
271	D-WP(C)/53031/2025 WP(C)/36508/2025	M/S METRO SIGN, BBSR MP	15765/2026
272	D-WP(C)/38388/2026 WP(C)/ /	NUAGAN GP, MAHILA SHG FEDERATION RAJIV KUMAR MAHANTA MP	15766/2026
273	D-WP(C)/53031/2025 WP(C)/36508/2025	M/S METRO SIGN, BBSR MP	15767/2026
274	D-WP(C)/38485/2026 WP(C)/ /	PRAMOD KUMAR BEHERA MP	15768/2026
275	D-WP(C)/4/2013 WP(C)/4/2013	THE GREAT EASTERN SHIPPING COMPANY LTD. MP	15769/2026
276	D-WP(C)/38495/2026 WP(C)/ /	PRADEEP KUMAR SENAPATI MP	15770/2026
277	D-WP(C)/38510/2026 WP(C)/ /	M/S SARANGI FLY ASH BRICKS AND BLOCKS, MAYA RANJAN MOHANTY MP	15771/2026
278	D-WP(C)/908/2026	MADHURI PATTANAIK	

	WP(C)/2168/2026	MP		15772/2026
279	D-WP(C)/38517/2026	MURALIDHAR BEHERA	SANTOSH KUMAR SAMANTARAY	
	WP(C)/ /	MP		15773/2026
280	D-WP(C)/38522/2026	MAA SARALA WOMEN SELF HELP GROUP, SUBANGA	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		15774/2026
281	D-WP(C)/38524/2026	MANORANJAN PANI	ABHISEK MOHANTY	
	WP(C)/ /	MP		15775/2026
282	D-WP(C)/38527/2026	MAA ABHIRAM MAHILA SELF HELP GROUP, SUBANGA	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		15776/2026
283	D-WP(C)/38531/2026	GAJANAN DANSANA	GOUTAM KUMAR ROUTRAY	
	WP(C)/ /	MP		15777/2026
284	D-WP(C)/38532/2026	PATRAPADA GPLF, BLOCK CHENDIPADA, SUBANGA	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		15778/2026
285	D-WP(C)/38538/2026	DILLIP KUMAR DAS	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		15779/2026
286	D-WP(C)/38540/2026	MAA BANABIRA SHG, SIARIMALI, ANGUL	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		15780/2026
287	D-WP(C)/38542/2026	SANJAYA KUMAR MALLIK	DR. JITENDRA KUMAR LENKA	
	WP(C)/ /	MP		15781/2026
288	D-WP(C)/38543/2026	M/S. HOTEL PARADISE, PURI	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		15782/2026
289	D-WP(C)/38548/2026	JAMBOBATI BAG	SRIDHAR RATH	
	WP(C)/ /	MP		15783/2026
290	D-WP(C)/38553/2026	ARTABANDHU PRADHAN	JAGANNATH BHUYAN	
	WP(C)/ /	MP		15784/2026
291	D-WP(C)/38405/2026	Dr. PRITI BINITA LAKRA	SAMEER KUMAR DAS	
	WP(C)/ /	MP		15785/2026
292	D-WP(C)/38557/2026	KANAK MANJARI SAHOO	RASHMI RANJAN SWAIN	
	WP(C)/ /	MP		15786/2026
293	D-WP(C)/38559/2026	M/S. CHOUDHURY AUTO WORKS, KHORDA	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		15787/2026
294	D-WP(C)/38566/2026	RASMITA CHOUDHURY	NIRANJAN LENKA	
	WP(C)/ /	MP		15788/2026